

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000063/2022	INDIAN NATIONAL TRUST FOR ART AND CULTURAL HERITAGE CONSERVATION INSTITUTE,BBSR VS ODISHA MINING CORPORATION LTD.	SOHMA CHAKRABORTY VS	// (//
2	BLAPL/0009691/2022	SATYAM PRADHAN VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	LALBAG /294 /2020 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001426/2020
3	BLAPL/0009692/2022	SURYAKANTA GHADAI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	PARADEEP /165 /2022 J.M.F.C.,KUJANG(Jagatsinghapur *) GR/0000506/2022
4	BLAPL/0009693/2022	SK. BABU @ SAHEB VS STATE OF ODISHA	ABANI KANTA MOHANTY VS	BIDANASI /156 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001195/2022
5	BLAPL/0009694/2022	K. SANJAYA VS STATE OF ODISHA	ANUPAM RATH VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000084/2022
6	BLAPL/0009695/2022	RAMA NAIK VS STATE OF ODISHA	ANUPAM RATH VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000084/2022
7	BLAPL/0009696/2022	PITABASH SUBUDHI @ PITABASA SUBUDHI VS STATE OF ODISHA	K.K.BHUYAN VS	BARAMBA /302 /2021 J.M.F.C.,BARAMBA(Cuttack) GR/0000290/2021
8	BLAPL/0009697/2022	ABRAHAM LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /41 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati *) Spl/0000006/2022
9	BLAPL/0009698/2022	MAHURI @ MAHURI KISHAN VS STATE OF ODISHA	UDIT RANJAN JENA VS	LAHUNIPADA /131 /2018 ADDL.SESIONS JUDGE,BONAI(Sundargarh) ST/0000034/2021
10	BLAPL/0009699/2022	KUNA @ RAKESH DAS VS STATE OF ODISHA	RAMAKANTA PANDA VS	SINGLA /67 /2019 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000243/2022
11	BLAPL/0009700/2022	ARATI SWAIN VS STATE OF ODISHA	PRADEEP KUMAR DAS (1) VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda *) 2(A)CC/0000030/2022

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0009701/2022	KANHEI MALLICK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BETNOTI /151 /2022 2ND ADDL.DIST.JUDGE,BARIPADA(Mayurbhanj) ST/0000191/2021
13	BLAPL/0009702/2022	SONU @ KAMLESH GHOSH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /252 /2022 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda *) CT/0002154/2022
14	BLAPL/0009703/2022	JITU @ SURYAKANTA JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANAS /173 /2022 JMFC, KANAS(Puri) GR/0000565/2022
15	BLAPL/0009704/2022	SHARAT CHANDRA ACHARYA VS STATE OF ODISHA	JAGABANDHU SAHU VS	/ /0 A.D.J.,PADAMPUR(Bargarh *) Spl/0000064/2022
16	BLAPL/0009705/2022	LIKUN JENA VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	THAKURGARH /172 /2022 SPL.JUDGE,ANGUL(Anugul *) Spl/0000071/2022
17	BLAPL/0009706/2022	BIGINI SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000753/2022
18	BLAPL/0009707/2022	TIKAN SAMAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BALIMI /61 /2022 S.D.J.M.,HINDOL(Dhenkanal) GR/0000194/2022
19	BLAPL/0009708/2022	KALIA @ MAHESWAR NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BALIMI /90 /2021 A.D.J.,DHENKANAL(Dhenkanal) CT/0000102/2021
20	BLAPL/0009709/2022	SANTOSH BARADA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	KHANDAPARA /84 /2022 J.M.F.C.,KHANDAPARA(Nayagarh *) GR/0000081/2022
21	BLAPL/0009710/2022	SIPAN SAMAL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	KHANDAPARA /84 /2022 J.M.F.C.,KHANDAPARA(Nayagarh *) GR/0000081/2022
22	BLAPL/0009711/2022	KARAN RAJENDRA SONTAKE VS STATE OF ODISHA	S.S.RAY 2 VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada *) TR/0000027/2022
23	BLAPL/0009712/2022	TIKINA @ SANTOSH NAYAK	AJIT KUMAR RAUT	KHANDAPARA /84 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	J.M.F.C.,KHANDAPARA(Nayagarh *)
24	BLAPL/0009713/2022	STATE OF ODISHA SIBARAM SAHU	S.S.RAY (2)	GR/0000081/2022 PATTAPUR (ASKA) /24 /2020
		VS	VS	3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam)
25	BLAPL/0009714/2022	STATE OF ODISHA ABHI @ ABHIMANYU SWAIN	MANORANJAN ACHARYA	Spl/0000009/2020 SHERAGADA /186 /2022
		VS	VS	A.D.J.,ASKA(Ganjam)
26	BLAPL/0009715/2022	STATE OF ODISHA BISWAJIT BHUKTA @ BHAKTA	SUVALAXMI DEVI	ST/0000064/2022 KHUNTUNI /147 /2022
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)
27	BLAPL/0009716/2022	STATE OF ODISHA MANORANJAN MALLIK	AKSHAYA KUMAR PANDEY	CT/0000382/2022 MAHANGA /153 /2022
		VS	VS	J.M.F.C.,SALIPUR(Cuttack)
28	BLAPL/0009717/2022	STATE OF ODISHA IMRAN KHAN	DEEPAK KU SAHOO	GR/0000563/2022 MARSHAGHAI /313 /2022
		VS	VS	S.D.J.M.,KENDRAPARA(Kendrapara *)
29	BLAPL/0009718/2022	STATE OF ODISHA RAMAKANTA BEHERA	PRASANTA KUMAR NANDA	GR/0001663/2022 BHUBANESWAR VIGILANCE /30 /2022
		VS	VS	A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR(Khordha *)
30	BLAPL/0009719/2022	STATE OF ODISHA(VIG.) ARJUN JANI	LALIT SAHU	GR/0000033/2022 BOLANGIR TOWN /421 /2022
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir)
31	BLAPL/0009720/2022	STATE OF ODISHA DARUA @ JASOBANTA BEURIA	BHABANI SHANKAR DASPARIDA	GR/0001242/2022 BARI /225 /2022
		VS	VS	S.D.J.M.,JAJPUR(Jajapur *)
32	BLAPL/0009721/2022	STATE OF ODISHA PINKU @ RANJIT KANDI	BISWARANJAN DALAI	CT/0001596/2022 KAKATAPUR /6 /2022
		VS	VS	J.M.F.C.,NIMAPARA(Puri)
33	BLAPL/0009722/2022	STATE OF ODISHA SANGRAM ROUT	SAMARENDRA BAHADUR	GR/0000029/2022 BHADRAK RURAL /171 /1999
		VS	VS	A.D.J.,BHADRAK(Bhadrak *)
34	BLAPL/0009723/2022	STATE OF ODISHA PRAKASH PAL	JAJATI KISHORE MOHANTY	ST/0000225/2017 BOIPARIGUDA /174 /2022
		VS	VS	SPECIAL JUDGE,JEYPORE(Koraput)

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0009724/2022	STATE OF ODISHA AJAY KUMAR NAIK VS	PRIYA RANJAN SINGH VS	TR/0000051/2022 BALIMI /64 /2022 S.D.J.M.,HINDOL(Dhenkanal)
36	BLAPL/0009725/2022	STATE OF ODISHA SADAN KHILLO VS	MANORANJAN PADHY VS	GR/0000206/2022 PADWA /8 /2022 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput)
37	BLAPL/0009726/2022	STATE OF ODISHA PARAM BAGH VS	MANORANJAN PADHY VS	TR/0000019/2022 DASMANTAPUR /61 /2019 ADDL DISTRICT AND SESSIONS JUDGE, KORAPUT(Koraput)
38	BLAPL/0009727/2022	STATE OF ODISHA DEEPAK JENA VS	RAJAKISHORE SAHOO VS	CT/0000003/2020 NADANAKANAN P.S. /129 /2022 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *)
39	BLAPL/0009728/2022	STATE OF ODISHA DILLIP DEEP VS	B.SAHOO VS	TR/0000378/2022 BARGARH /549 /2022 DIST.AND SESSIONS JUDGE,BARGARH(Bargarh *)
40	BLAPL/0009729/2022	STATE OF ODISHA RADHASHYAM PANIGRAHI VS	BHAGABAT PRASAD RATH VS	Spl/0000066/2022 KODALA /425 /2021 ADDL SESSIONS JUDGE, KHALLIKOTE(Ganjam)
41	BLAPL/0009730/2022	STATE OF ODISHA AKURA BARIHA VS	AMIT PRASAD BOSE VS	ST/0000017/2022 LARAMBA /138 /2022 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir)
42	BLAPL/0009731/2022	STATE OF ODISHA HEMANTA SAHU VS	BIJAYA KUMAR RAGADA VS	GR/0000659/2022 BURLA /219 /2022 () //
43	BLAPL/0009732/2022	STATE OF ODISHA PRAPHULA KUMAR SAHU @ CHINU VS	HRUDANANDA MOHAPATRA VS	JAGANNATHA PRASAD /323 /2022 () //
44	BLAPL/0009733/2022	STATE OF ODISHA BUDHIA @ KAMALAKANTA DAS VS	DALIRANI BEHURAY VS	KHAIRA /224 /2019 () //
45	BLAPL/0009734/2022	STATE OF ODISHA MADHAB KHARA VS STATE OF ODISHA	SONITA BISWAL VS	NANDAPUR /55 /2019 () //

ORISSA HIGH COURT**FILING REPORT AS ON :30/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0009735/2022	BHAGU SAKIA VS STATE OF ODISHA	SONITA BISWAL VS	SEMILLIGUDA /95 /2020 () //
47	BLAPL/0009736/2022	DHARMENDRA KHATUA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
48	BLAPL/0009737/2022	SUMAN OJHA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
49	BLAPL/0009738/2022	KALIA SAHU @ MUSA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /175 /2022 () //
50	BLAPL/0009739/2022	SUDHAKARA NAYAK @ ALOK NAYAK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PHIRINGIA /121 /2022 () //
51	BLAPL/0009740/2022	PRAMOD KUMAR BEHERA @ NANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /182 /2020 () //
52	BLAPL/0009741/2022	JYOTISH HIRA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	MALKANGIRI /124 /2022 () //
53	BLAPL/0009742/2022	RUNA BEHERA @ KUKUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /151 /2016 () //
54	BLAPL/0009743/2022	V. MOHAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /226 /2021 () //
55	BLAPL/0009744/2022	BHIKU @ BRAJAMOHAN PATTANAYAK VS STATE OF ODISHA	ADITI HOTA VS	/ /0 () //
56	BLAPL/0009745/2022	RAKESH JAISWAL VS STATE OF ODISHA	ADITI HOTA VS	ANGUL SADAR PS /598 /2022 () //
57	BLAPL/0009746/2022	MADHABA MINZ	SUBODH KUMAR MOHANTY	JHARSUGUDA /493 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
58	BLAPL/0009747/2022	STATE OF ODISHA LAMBODAR BHUE	JUGALA KISHORE PANDA	// KHAPRAKHOL /128 /2022
		VS	VS	()
59	BLAPL/0009748/2022	STATE OF ODISHA NAGARDEEP SETHI @ MANGLU	SEKH ZAKIR HUSSAIN	// BANGRIPOSI /75 /2022
		VS	VS	()
60	BLAPL/0009749/2022	STATE OF ODISHA KOUSTUBHA RANA	PRABHAV BEHERA	// SAINTALA /165 /2022
		VS	VS	()
61	BLAPL/0009750/2022	STATE OF ODISHA AKSHAYA KUMAR BEHERA	MOHENDRA KUMAR MOHAPATRO	// / /0
		VS	VS	()
62	BLAPL/0009751/2022	STATE OF ODISHA MIRZA HAMSAR BAIG	KSHIROD KUMAR ROUT	// RASGOBINDPUR /199 /2022
		VS	VS	()
63	BLAPL/0009752/2022	STATE OF ODISHA AJIT PANDA @ DHANDA	BIPIN KUMAR NAYAK	// PURI TOWN /285 /2021
		VS	VS	()
64	BLAPL/0009753/2022	STATE OF ODISHA SANTOSH KANHAR	NARAYAN PRASAD PARIJA	// PHIRINGIA /91 /2022
		VS	VS	()
65	BLAPL/0009754/2022	STATE OF ODISHA SANTOSH KHEMUNDU	PRASANTA KUMAR NANDA	// MACHHKUND /48 /2022
		VS	VS	()
66	BLAPL/0009755/2022	STATE OF ODISHA SHIBA SHANKAR BADAIAK @ KRISHNA	RUDRA NARAYAN PARIJA	// RAJGANGPUR /160 /2022
		VS	VS	()
67	BLAPL/0009756/2022	STATE OF ODISHA SK RAHIL	DEEPAK KU SAHOO	// KENDRAPARA /136 /2022
		VS	VS	()
68	BLAPL/0009757/2022	STATE OF ODISHA SAUNTI @ SAUNTIA SRINU	BISWAJIT RANJAN TRIPATHY	// GUNUPUR /70 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0009758/2022	STATE OF ODISHA SUKADEV BANKIRA VS	BISWAJIT RANJAN TRIPATHY VS	// DEOGARH /87 /2020 ()
70	BLAPL/0009759/2022	STATE OF ODISHA SUBRATA KUMAR SETHY @ SUBRATH VS	MILAN KANUNGO VS	// KEONJHAR TOWN /71 /2019 ()
71	BLAPL/0009760/2022	STATE OF ODISHA(OPID) SANA NAG @ SANA VS	BIJAYA KUMAR PARIDA VS	// MALKANGIRI /122 /2017 ()
72	BLAPL/0009761/2022	STATE OF ODISHA SHANKAR PRADHAN VS	BISHNU PRASAD PRADHAN VS	// KHALLIKOTE /268 /2022 ()
73	BLAPL/0009762/2022	STATE OF ODISHA ANANDA DAS @ GURIA VS	SUSHANTA HARICHANDAN VS	// / /0 ()
74	BLAPL/0009763/2022	STATE OF ODISHA PRITAM GOTE VS	RAJIB LOCHAN PATTNAIK VS	// ORKEL /26 /2018 ()
75	BLAPL/0009764/2022	STATE OF ODISHA HADIA @ DILIP @ DILLIP ROUT @ ROUTH VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /125 /2022 ()
76	BLAPL/0009765/2022	STATE OF ODISHA SAGAR RAJ @ EGAR RAJ VS	SMRUTI RANJAN MOHAPATRA VS	// JODA /67 /2022 ()
77	BLAPL/0009766/2022	STATE OF ODISHA RAMAN @ NEERAV GUPTA VS	PRASANTA KUMAR SAHOO VS	// EOW,BHUBANESWAR /13 /2022 ()
78	BLAPL/0009767/2022	STATE OF ODISHA DANIEL MANDALA VS	SUCHIT KUMAR NAYAK VS	// ADVA /29 /2022 ()
79	BLAPL/0009768/2022	STATE OF ODISHA K. CHINMA RAO @ KILO CHINNA RAO VS	ANIRUDHA DAS VS	// CHITRAKONDA /119 /2021 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	BLAPL/0009769/2022	DHANAPATI JANI VS STATE OF ODISHA	ANIRUDHA DAS VS	CHITRAKONDA /119 /2021 () //
81	BLAPL/0009770/2022	JAGABANDHU KHARA VS STATE OF ODISHA	ANIRUDHA DAS VS	CHITRAKONDA /119 /2021 () //
82	BLAPL/0009771/2022	AJIT KUMAR SAHU VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	BADABAZAR /222 /2022 () //
83	BLAPL/0009772/2022	NAGESWAR GAMPHARAI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	NANDAPUR /133 /2021 () //
84	BLAPL/0009773/2022	SIBA SANKAR PUJARI @ BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KODINGA /114 /2022 () //
85	BLAPL/0009774/2022	PRADYUMNA KUMAR SAHU VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	/ /0 () //
86	BLAPL/0009775/2022	RAJU NAIK VS STATE OF ODISHA	L.N.RAYATSINGH VS	HINDOL /127 /2022 () //
87	BLAPL/0009776/2022	SITARAM MAHANTA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	/ /0 () //
88	BLAPL/0009777/2022	MANTU ROUT @ LAXMIDHAR ROUT VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	ITAMATI /44 /2021 () //
89	BLAPL/0009778/2022	RAJESH NAYAK @ NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PLANTSITE /119 /2022 () //
90	BLAPL/0009779/2022	K. NAGESH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /226 /2021 () //
91	BLAPL/0009780/2022	BISWAJIT NAIK @ JIT @ BISWAJEET NAIK	KEDAR SANKAR SAHU	RASOL /9 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
92	BLAPL/0009781/2022	STATE OF ODISHA SIDHANTA SETH	UDIT RANJAN JENA	// TUSRA /183 /2021
		VS	VS	()
93	BLAPL/0009782/2022	STATE OF ODISHA KANDARA SABAR	SUCHIT KUMAR NAYAK	// PATTAPUR (ASKA) /331 /2021
		VS	VS	()
94	BLAPL/0009783/2022	STATE OF ODISHA ROHIT MITRA	BHARAT BHUSAN ROUSTRAY	// / /0
		VS	VS	()
95	BLAPL/0009784/2022	STATE OF ODISHA ARNAPURNA BEHERA @ PANA	AMLAN SHAKTI PAUL	// BADAGODA P.S. /317 /2022
		VS	VS	()
96	BLAPL/0009785/2022	STATE OF ODISHA JHUNA @ TAROJ KUMAR PANDA	SATYAJIT MOHAPATRA	// SORO /303 /2022
		VS	VS	()
97	BLAPL/0009786/2022	STATE OF ODISHA BISESWAR RANA	SURYAKANTA DWIBEDI	// KANTAMAL /136 /2022
		VS	VS	()
98	BLAPL/0009787/2022	STATE OF ODISHA PRADEEP KUMAR SWAIN @ PADIA	GYANA RANJAN DHAL	// CYBER CRIME AND ECONOMIC OFFENCES /30 /2022
		VS	VS	()
99	BLAPL/0009788/2022	STATE OF ODISHA KISHAN RAUTA @ KISAN ROUT	JYOTIRMAYA SAHOO	// POLASARA PS /215 /2022
		VS	VS	()
100	BLAPL/0009789/2022	STATE OF ODISHA KIRAN KUMAR JENA	JYOTIRMAYA SAHOO	// POLASARA PS /359 /2022
		VS	VS	()
101	BLAPL/0009790/2022	STATE OF ODISHA CHIKUN SAHOO @ GUDU SAHOO	ROHIT RANJAN RAY	// KHURDA MODEL /457 /2022
		VS	VS	()
102	BLAPL/0009791/2022	STATE OF ODISHA SUNNY KUMAR	PRAMOD RANJAN BEHERA	// JHARSUGUDA /493 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	BLAPL/0009792/2022	STATE OF ODISHA SARBESWAR BEHERA @ BAPI VS	PRAFULLA KUMAR KHATEI VS	// KHURDA MODEL /457 /2022 ()
104	BLAPL/0009793/2022	STATE OF ODISHA ABINASH PADHY VS	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /64 /2022 ()
105	CMAPL/0000504/2022	STATE OF ODISHA PADALA BHASKAR RAO VS	SWAYAMJIT ROUT VS	// // ()
106	CMAPL/0000505/2022	STATE OF ODISHA DEBENDRA KUMAR MISHRA VS	ADV. VS	// // ()
107	CMAPL/0000506/2022	STATE OF ODISHA PRAHALLAD KUMAR DIXIT VS	ADV. VS	// // ()
108	CMAPL/0000507/2022	STATE OF ODISHA BANAMALI MALLICK VS	DEBASIS TRIPATHY VS	// // ()
109	CMAPL/0000508/2022	SUB-COLLECTOR,KEONJHAR BANAMALI MALLICK VS	DEBASIS TRIPATHY VS	// // ()
110	CMAPL/0000509/2022	SUB-COLLECTOR,KEONJHAR SURENDRA PARIDA VS	DEBASIS TRIPATHY VS	// // ()
111	CMAPL/0000510/2022	JAMUNA30 MAHANANDA PURUSOTTAM PATI VS	SUMITRA MOHANTY VS	// // ()
112	CMAPL/0000511/2022	NAROTTAM POTHAL ANANTA BEHERA VS	ADV. VS	// // ()
113	CMAPL/0000512/2022	NARASINGH MAJHI KALPANA @ PRIYANKA GOCHHAYAT VS	BUDHIRAM DAS VS	// // ()
		STATE OF ODISHA	ADV VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :30/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CMAPL/0000513/2022	DALI PARIDA VS STATE OF ODISHA	ADV. VS	// 0 //
115	CMAPL/0000514/2022	DR.TAPAN PATTANAIK VS STATE OF ODISHA	LALITA NARAYAN PATTNAIK VS	// 0 //
116	CMP/0000976/2022	HAREKRUSHNA SAHU VS STATE OF ODISHA	AJIT KUMAR TRIPATHY VS	// 0 //
117	CMP/0000977/2022	SANJUKATA MOHARANA VS DIPANJALI MOHARANA	BIBHU PRASAD DAS VS	// 0 //
118	CMP/0000978/2022	AMARESH SARKAR VS CUTTACK DURGABARI SAMITTY	BIBEKANANDA BHUYAN VS	// 0 //
119	CMP/0000979/2022	SABITA SAHU VS NISHAKAR SINGH	ANUPAM DASH VS	// 0 //
120	CMP/0000980/2022	GANESH PRASAD BAL VS SUBASH CHANDRA NAYAK	DWARIKA PRASAD MOHANTY VS	// 0 //
121	CMP/0000981/2022	SUDAM CHARAN SAHU VS SWARNALATA SAHU	BIDESH RANJAN BEHERA VS	// 0 //
122	CMP/0000982/2022	RANJAN KUMAR SAHOO VS TUNI SAHOO	HEMANTA KUMAR RATSINGH VS	// 0 //
123	CMP/0000983/2022	SISIR KUMAR MOHANTY VS SUBASH CHANDRA CHOUDHURY	BIBEKANANDA BHUYAN VS	// 0 //
124	CONTC/0006096/2022	RAMACHANDRA PADI VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
125	CONTC/0006097/2022	SAURAVMAYA ACHARYA	DURGESH NARAYAN RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		BISHNU CHORON SUTAR,DISTRICT EDU. OFFICER,BALASORE		//
126	CONTC/0006098/2022	SAROJ KUMAR MOHANTY	ADV.	//
		VS	VS	0
		BIHARI BISWAL,SECY. NAHARANA SERVICE CO OPERATIVE SOCIETIES		//
127	CONTC/0006099/2022	JAYANTI SATAPATHY	ADV.	//
		VS	VS	0
		ASWATHY. S,IAS		//
128	CONTC/0006100/2022	SARAT CHANDRA BEHERA	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
129	CONTC/0006101/2022	THABIRA CHANDRA BAG	KUNAL KUMAR SWAIN	//
		VS	VS	0
		ASWATHI S,PRINCIPAL SECY.,S AND M.E DEPT.		//
130	CONTC/0006102/2022	BIRANCHI NARAYAN MISHRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		S.ASWATHY, I.A.S.		//
131	CONTC/0006103/2022	M/S ASHUTOSH CONSTRUCTION	ADV	//
		VS	VS	0
		CHAKRAVARTI SINGH RATHORE, COLLECTOR CUM DISTRICT MAGISTRATE, JAJPUR		//
132	CONTC/0006104/2022	PADMALOCHAN JANA	ADV.	//
		VS	VS	0
		PRAVAT SAHOO, EXEC. ENGNR., R AND B,BASUDEVPUR DIVISION		//
133	CONTC/0006105/2022	SANJUKTA MOHANTY	ADV	//
		VS	VS	0
		NIRANJAN BEHERA, D.E.O., JAGATSINGHPUR		//
134	CONTC/0006106/2022	PURNA CHANDRA NAIK	ADV.	//
		VS	VS	0
		NIRANJAN BEHERA,D.E.O.,JAGATSINGHPUR		//
135	CONTC/0006107/2022	HARISH KUMAR MISHRA	ADV	//
		VS	VS	0
		SANJEEV CHADDHA, I.A.S.		//
136	CONTC/0006108/2022	DEBABRATA MOHANTY	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0006109/2022	ANU GARG, I.A.S. LAXMI MALLICK VS	ADV. VS	// // 0
138	CONTC/0006110/2022	ANU GARG,I.A.S PRADIPTA KISHOR PANDA VS	ADV. VS	// // 0
139	CONTC/0006111/2022	SATYABRATA SAHU,IAS PRASANTA KUMAR GOCHAYAT VS	ADV. VS	// // 0
140	CONTC/0006112/2022	SATYABRATA SAHU,IAS NATABAR MOHANTY VS	ADV. VS	// // 0
141	CONTC/0006113/2022	SATYABRATA SAHU,IAS SWARNA LATA SAHOO VS	ADV. VS	// // 0
142	CONTC/0006114/2022	SATYABRATA SAHU,IAS BIJAYA KUMAR DAS VS	ADV. VS	// // 0
143	CONTC/0006115/2022	SATYABRATA SAHU,IAS ABHAYA KUMAR BEHERA VS	ADV. VS	// // 0
144	CONTC/0006116/2022	SATYABRATA SAHU,IAS MASMITA MOHANTY VS	ADV. VS	// // 0
145	CONTC/0006117/2022	SATYABRATA SAHU,IAS SIBA PRASAD DAS VS	ADV. VS	// // 0
146	CONTC/0006118/2022	SATYABRATA SAHU,IAS BIJAYA KUMAR SENAPATI VS	ADV. VS	// // 0
147	CONTC/0006119/2022	SATYABRATA SAHU,IAS SURESH KUMAR SAHOO VS BISHNUPADA SETHI, I.A.S.	ADV VS VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0006120/2022	SUBRAT KUMAR PATTANAİK VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
149	CONTC/0006121/2022	BIDYADHAR SABAR VS STATE OF ODISHA	ADV VS	// 0 //
150	CONTC/0006122/2022	MANASRANJAN SWAIN VS A.S.AWASTHI, IAS	S.RATH VS	// 0 //
151	CONTC/0006123/2022	JUDHISTHIR JENA VS KANHU CHARAN TRIPATHY, B.M. CUM INDUSIND BANK, BERHAMPUR	ADV VS	// 0 //
152	CONTC/0006124/2022	GOPAL CHANDRA DASH VS COLLECTOR BHADRAK CUM CHAIRMAN, DLTC, S AND M.E. DEPT.	RAJENDRA KUMAR DASH VS	// 0 //
153	CONTC/0006125/2022	RATNAKAR SWAIN VS ASHOK MINA, PRINCIPAL SECY, PR AND DW DEPT	LALITENDU MISHRA VS	// 0 //
154	CONTC/0006126/2022	SUBHALAXMI MISHRA VS ASHWINI KUMAR MISHRA, DIRECTOR HIGHER EDU., BBSR	ADV. VS	// 0 //
155	CONTC/0006127/2022	ARJUNA MAHARANA VS RUPA MISHRA, CEO, OREDA	ADV. VS	// 0 //
156	CONTC/0006128/2022	RAME MADKAMI VS VISHAL SINGH, I.A.S.	ADV VS	// 0 //
157	CONTC/0006129/2022	HEMALATA DAS VS ANU GARG, IAS	ADV. VS	// 0 //
158	CONTC/0006130/2022	BIBHU CHARAN MOHANTY VS BISHNU PRASAD SETHI, I.A.S.	SAMEER KUMAR DAS VS	// 0 //
159	CONTC/0006131/2022	BIRENDRA KUMAR SAHU	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CONTC/0006132/2022	SATYABRATA SAHU, I.A.S. MANMOHAN MALLA	ADV	//
		VS	VS	()
161	CONTC/0006133/2022	ASWATHY S, I.A.S. KRISHNA CHANDRA SINGH	ADV	//
		VS	VS	()
162	CONTC/0006134/2022	ASWATHY S, I.A.S. SANTOSH KUMAR MOHANTY	ADV	//
		VS	VS	()
163	CONTC/0006135/2022	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR RABINDRA PATRA	ADV	//
		VS	VS	()
164	CONTC/0006136/2022	SAMARTH VERMA, I.A.S. BIJAY KUMAR SAHOO	ADV	//
		VS	VS	()
165	CRLA/0000873/2022	SANGRAMJIT NAYAK, SECY., ORISSA STATE HOUSING BOARD, BBSR, KHORDHA SESHADEB BEHERA	PRASANTA KUMAR SAHOO	NARASINGHPUR /89 /2013
		VS	VS	()
166	CRLA/0000874/2022	STATE OF ODISHA ARVIND KUMAR PANDEY	TRILOCHAN NANDA	RAJGANGPUR /205 /2021
		VS	VS	()
167	CRLA/0000875/2022	STATE OF ODISHA BIJAYA KUMAR SAHU	NRUSINGHA NANDA MAHAPATRA	BERHAMPUR SADAR /53 /2012
		VS	VS	()
168	CRLA/0000876/2022	STATE OF ODISHA LAXMIDHAR BISWAL @ PAPUNI	SUBRATA PANDA	GONDIA /133 /2018
		VS	VS	()
169	CRLA/0000877/2022	STATE OF ODISHA ASHOK ADABAR	BISWAJIT RANJAN TRIPATHY	BOUDH /212 /2015
		VS	VS	()
170	CRLA/0000878/2022	STATE OF ODISHA SIMANCHAL PRADHAN	SIDDHARTH GOUTAM DAS	GOPALPUR /121 /2018
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLA/0000879/2022	STATE OF ODISHA JITENDRA KUMAR DIGAL VS	BIBHU PRASAD CHHUALSINGH VS	// G.UDAYAGIRI /52 /2019 ()
172	CRLMA/0000270/2022	STATE OF ODISHA SHYAMSUNDAR TUDU VS	MD.GOLAM MADANI VS	// / /0 ()
173	CRLMC/0002828/2022	PARBATI TUDU BINAYAK PATRA VS	MAHES DAS VS	// BALLIGUDA /24 /2014 ()
174	CRLMC/0002829/2022	STATE OF ODISHA NIBASA SAHOO VS	NALINI KANTA SAHOO VS	// BARANGA /279 /2021 ()
175	CRLMC/0002830/2022	STATE OF ODISHA RAHUL KUMAR BEHERA@BUBU VS	AMLAN SHAKTI PAUL VS	// ANGUL TOWN /125 /2016 ()
176	CRLMC/0002831/2022	STATE OF ODISHA PABITRA KUMAR BISWAL@BABUNA VS	SANJIB MOHANTY VS	// BALIKUDA /201 /2012 ()
177	CRLMC/0002832/2022	STATE OF ODISHA GOBAR DHAN DHRUA VS	S.RATH VS	// HEMGIR /29 /2021 ()
178	CRLMC/0002833/2022	STATE OF ODISHA PROMORANJAN@PRAMONJANA KANHAR VS	JUGALA KISHORE PANDA VS	// BOUDH /146 /2021 ()
179	CRLMC/0002834/2022	STATE OF ODISHA RAMESH R PAI VS	SOUBHAGYA KUMAR DASH VS	// BSL - I /52 /2020 ()
180	CRLMC/0002835/2022	STATE OF ODISHA ASHOK KUMAR PANDA VS	SARBESWAR BEHERA VS	// / /0 ()
181	CRLMC/0002836/2022	STATE OF ODISHA MANOJ KUMAR BEURA VS ASST. DIRECTOR (PMLA), GOVT. OF INDIA	PULAKESH MOHANTY VS	// CUTTACK VIGILANCE /23 /2009 ()

ORISSA HIGH COURT**FILING REPORT AS ON :30/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0002837/2022	SIKUN KUMAR PRADHAN VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	ORIENT /151 /2021 () //
183	CRLMC/0002838/2022	KRUSHNA PRASAD PADHAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	CHARMAL /42 /2015 () //
184	CRLMC/0002839/2022	RABINDRA SETHI VS STATE OF ODISHA	SK. ZAFARULLA VS	ROURKELA CYBER P.S. /7 /2022 () //
185	CRLMC/0002840/2022	PRASAN BEHERA VS STATE OF ODISHA	AMARESH DAS VS	CHOUDWAR /209 /2002 () //
186	CRLMC/0002841/2022	ASHOK KUMAR JALLAN VS STATE OF ODISHA	AKHAYA KUMAR MISHRA VS	/ /0 () //
187	CRLMC/0002842/2022	SUPRATAP NAYAK VS STATE OF ODISHA	MANASI MOHAPATRA VS	SORO /78 /2016 () //
188	CRLMC/0002843/2022	SAROJINI PARIJA VS STATE OF ODISHA	SRIKANTA PANDA VS	LAXMISAGAR P.S. /92 /2021 () //
189	CRLMC/0002844/2022	JADESWAR MAHANTA VS STATE OF ODISHA	DEBASIS MISHRA VS	JODA /142 /2014 () //
190	CRLMC/0002845/2022	AJAY KUMAR MAHATO VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 () //
191	CRLMP/0002039/2022	M/S.MANAPPURAM ASSET FINANCE LTD, VS STATE OF ODISHA	PRABIR KUMAR RAY VS	/ /0 () //
192	CRLMP/0002040/2022	HARIHAR DEHURI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	/ /0 () //
193	CRLMP/0002041/2022	RAVI NAYAK	SURYAKANTA DASMOHAPATRA	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0002042/2022	HRUSHIKESH JENA	BIBHUTI RANJAN MOHANTY	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE,SAMBALPUR		//
195	CRLMP/0002043/2022	HARI KISHAN BAJORIA	DEVASHIS PANDA	/ /0
		VS	VS	()
		ANJU BAJORIA		//
196	CRLMP/0002044/2022	SONALI MOHAPATRA	NAMITA PATTANAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMP/0002045/2022	SUSMITA PRASAD	ALOK KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMP/0002046/2022	RAM CHANDRA SAHU	ALOK KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMP/0002047/2022	BINAYAK RATH	ALOK KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMP/0002048/2022	KAILASH PRUSTY	SHUBHENDU KUMAR PARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMP/0002049/2022	TAPASWINI DASH	PRATAP KESHARI DEO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMP/0002050/2022	PRATAP CHANDRA SAHU	SANTOSH KUMAR MAHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMP/0002051/2022	PRAKASH BEHERA	PRAVASH CH JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	CRLREV/0000466/2022	DHARMA SAGAR SWAIN	AMLAN SHAKTI PAUL	BHARATPUR PS /254 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLREV/0000467/2022	STATE OF ODISHA PARAMESWAR BEHERA VS SADHANA BEHERA	ASHOK DAS VS	// BADABAZAR /121 /2013 ()
206	CRLREV/0000468/2022	NAKULA NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// DHAULI PS /63 /2016 ()
207	CRLREV/0000469/2022	SARAT@PRITIKANTA BEHERA VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	// PANIKOILI /238 /2021 ()
208	FAO/0000377/2022	D.M./S.NEW INDIA ASSURANCE COMPANY LTD. VS BUNU SANDHA	SUDEEP KUMAR SARANGI VS	// // ()
209	FAO/0000378/2022	SLOUDAMINI ROUT VS UNION OF INDIA	A.K.JENA VS	// // ()
210	FAO/0000379/2022	MANAGER LEGAL, M/S. CHOLAMANDALAM, MS GENERAL INSURANCE COMPANY LTD. VS CHANDRASHEKAR PATRA	SIBRAM VS	// // ()
211	FAO/0000380/2022	MANAGER LEGAL, M/S. ORIENTAL INSURANCE CO. VS BHIKA DAS	SOMNATH ROY VS	// // ()
212	GUAP/0000002/2022	BAMACHARAN DAS VS CHITTARANJAN PANDA	RAMAKANTA SARANGI VS	// // ()
213	ITA/0000073/2022	COMMISSIONER OF INCOME TAX (EXEMPTIONS) VS SATYA PANDA BASANT MANJARI FOUNDATION	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX) VS	// // ()
214	MACA/0000503/2022	GOPINATH DAS VS CHITTARANJAN SAMAL	PRADEEP KUMAR MISHRA VS	// // ()
215	MACA/0000504/2022	SAROJINI NAIK @ NAYAK VS MANOJ KUMAR CHOUDHURY	BIRANCHI NARAYAN RATH VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	MACA/0000505/2022	BIJAY MOHANTY VS SARAT CHANDRA BARIK	DHANANJAYA MUND VS SANTANA KUMAR MAHALI	// 0 //
217	MACA/0000506/2022	DIVISIONAL MANGER, ORIENTAL INSURANCE CO. LTD. VS KUNTI MAJHI	PRASANTA KUMAR MAHALI VS RIMJHIMBALA PATI	// 0 //
218	MACA/0000507/2022	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS RAMA CHANDRA SAHU	RIMJHIMBALA PATI VS RAMESH CHANDRA PRADHAN	// 0 //
219	MACA/0000508/2022	BIBHRANSU SEKHAR KUANR VS NIRANJAN MOHANTY	RAMESH CHANDRA PRADHAN VS HARIHAR PANIGRAHI	// 0 //
220	MATA/0000197/2022	MALAY RANJAN MOHARANA VS SWARNALATA MOHARANA	HARIHAR PANIGRAHI VS AMIT PRASAD BOSE	// 0 //
221	MATA/0000198/2022	PRADEEP KUMAR RATH VS SUSMITA MISHRA	AMIT PRASAD BOSE VS KISHORE CHANDRA RAJGURU MOHAPATRA	// 0 //
222	RPFAM/0000244/2022	BARUNA PRADHAN VS BABITA PRADHAN	KISHORE CHANDRA RAJGURU MOHAPATRA VS GIRIJA SANKAR NAYAK	// 0 //
223	RPFAM/0000245/2022	AMAR KUMAR ROUT VS MONALISHA ROUT	GIRIJA SANKAR NAYAK VS PARTHA SARATHI DAS	// 0 //
224	RPFAM/0000246/2022	PARAMESWAR DAS VS MAMATARANI DAS	PARTHA SARATHI DAS VS PRAFULLA KUMAR RATH	// 0 //
225	RPFAM/0000247/2022	BHARATI BEHERA@PRADHAN VS PRASANT KUMR PRADHAN	PRAFULLA KUMAR RATH VS RANJIT MOHANTY	// 0 //
226	RSA/0000239/2022	SAROJINI PANDA VS ASWASHTHAMA PANDA	RANJIT MOHANTY VS TIKERAM MEHER	// 0 //
227	RSA/0000240/2022	ANANDA CH. SAHU @ ANANDA SAHU	TIKERAM MEHER	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	RSA/0000241/2022	MANORANJAN PATEL SK. ASMATTULLA	AJIT KUMAR TRIPATHY	//
		VS	VS	0
229	RSA/0000242/2022	UNION OF INDIA LAXMAN BARIK	BANSHIDHAR BAUG	//
		VS	VS	0
230	RSA/0000243/2022	NANDA KISHORE BEHERA RADHASHYAM@RADHU DASH	DILLIP KUMAR PRADHAN	//
		VS	VS	0
231	RSA/0000244/2022	MINATI DASH CHANDRA BAGH	JIBANRANJAN DASH	//
		VS	VS	0
232	RSA/0000245/2022	UMAPATI BEHERA STATE OF ODISHA	AJODHYA RANJAN DASH, A.G.A.	//
		VS	VS	0
233	RVWPET/0000250/2022	MD. ALAM LOKANATHESWAR BISWAL	UPENDRA KUMAR SAMAL	//
		VS	VS	0
234	RVWPET/0000251/2022	STATE OF ODISHA GAJINDRA MAHANANDA	AMIT PRASAD BOSE	//
		VS	VS	0
235	RVWPET/0000252/2022	KETAN PRADHAN JADU MANI MALLICK	MANOJ KUMAR PATI	//
		VS	VS	0
236	RVWPET/0000253/2022	PRESIDING OFFICER,LABOUR COURT,SAMBALPUR NIRANJANA SA	BUDHIRAM DAS	//
		VS	VS	0
237	RVWPET/0000254/2022	JAYANTI SA CHANDRAKANTA SABAT	ADV.	//
		VS	VS	0
238	STREV/0000029/2022	BHUPENDRA NATH SAHU M/S. RAM RATAN	KAJAL SAHOO	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	TRP(C)/0000380/2022	STATE OF ODISHA JYOTIRMAYEE PRADHAN@SAHOO VS AKASH KUMAR PRADHAN	SUSHANTA KUMAR JOSHI VS	// // ()
240	TRP(C)/0000381/2022	BINODINI BHUE VS SURESH KUMAR AGRAWAL	NIROD KUMAR SAHU VS	// // ()
241	WA/0001301/2022	STATE OF ODISHA VS SRIHARSA KUMAR HOTA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// // ()
242	WA/0001302/2022	STATE OF ODISHA VS LAXMIPRIYA PANDA	ANANDA PRAKASH DAS, A.S.C. VS	// // ()
243	WA/0001303/2022	STATE OF ODISHA VS JAGADISH GOUDA	GYANARANJAN MOHAPATRA, A.S.C. VS	// // ()
244	WA/0001304/2022	BICHITRA BAG VS THE SECY., O.P.S.C., ODISHA	GYANA RANJAN SETHI VS	// // ()
245	WA/0001305/2022	BEHARI CHARAN BISWAL VS COLLECTOR CUM DISTRICT MAGISTRATE, JAGATSINGHPUR	BINAYA KUMAR MOHANTY VS	// // ()
246	WA/0001306/2022	ICICI LOMBARD G.I.CO. LTD. VS PRAVEEN RAJ PARICHHA	G.P DUTTA VS	// // ()
247	WA/0001307/2022	STATE OF ODISHA VS CHITTARANJAN JENA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
248	WA/0001308/2022	STATE OF ODISHA VS ELOM PINUYEL TAKRI	GYANARANJAN MOHAPATRA, A.S.C. VS	// // ()
249	WA/0001309/2022	BIJAYA KUMAR SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :30/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WA/0001310/2022	SUBHASISH PARIDA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
251	WA/0001311/2022	MANAS KUMAR JENA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
252	WP(C)/0026030/2022	BIPIN PANGI VS NATIONAL ALUMINUM COMPANY LTD., KORAPUT	MALAYA KUMAR MISHRA VS	// 0 //
253	WP(C)/0026032/2022	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
254	WP(C)/0026033/2022	MANOHAR BARIK VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
255	WP(C)/0026034/2022	MURALIDHAR SATAPATHY VS THE CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE	AKSHAYA KUMAR PANDEY VS	// 0 //
256	WP(C)/0026035/2022	AVINASH JENA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
257	WP(C)/0026036/2022	MANAS RANJAN DAS VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
258	WP(C)/0026037/2022	M/S UTKAL BUILDER LTD., BBSR VS JOINT COMMNR. OF SALES TAX, CT AND GST CIRCLE, BBSR	RUDRA PRASAD KAR VS	// 0 //
259	WP(C)/0026038/2022	TRUPTIMAYEE PATEL VS THE CO-OPERATIVE TRIBUNAL, ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
260	WP(C)/0026039/2022	SARBESWAR KHANDA VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
261	WP(C)/0026040/2022	SAROJ KUMAR MAHANTA	NIROJ KUMAR MAHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0026041/2022	MRUTUNJAYA MOHANTY	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0026042/2022	MANAS RANJAN DAS	GYANESWAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0026043/2022	SARASWATI MAHANTA	NIROJ KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0026044/2022	DEBASHIS PANIGRAHI	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0026045/2022	SARBESWAR KHANDA	GYANESWAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0026046/2022	TRILOCHAN NAIK	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0026047/2022	KRUSHNA CHANDRA BAGH	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0026048/2022	DEBASHIS MOHANTY	BHABANI SHANKAR DASPARIDA	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMNR. 2, KEONJHAR		//
270	WP(C)/0026049/2022	NITYANANDA BRAHMA	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0026050/2022	GAJENDRA NAYAK	M. BALAKRISHNA RAO	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY ODISHA		//
272	WP(C)/0026051/2022	BRUNDABAN MAHAPATRA	ASHOK KUMAR DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0026052/2022	STATE OF ODISHA M/S MISRILALL MINES PVT. LTD., JAJPUR VS	SATYA MOHANTY VS	// // ()
274	WP(C)/0026053/2022	UNION OF INDIA SARAT CHANDRA SETHY VS	SURENDRA KUMAR SAHOO VS	// // ()
275	WP(C)/0026054/2022	STATE OF ODISHA KAILASH CHANDRA PATRA VS	ASHOK KUMAR DAS VS	// // ()
276	WP(C)/0026055/2022	STATE OF ODISHA BASANTI SAHU VS	BIKRAM CHANDRA GHADEI VS	// // ()
277	WP(C)/0026056/2022	UNION OF INDIA PRASANTA KUMAR BAL VS	SURENDRA KUMAR SAHOO VS	// // ()
278	WP(C)/0026057/2022	STATE OF ODISHA DELEEP KUMAR UTLA VS	KAILASH CHANDRA KANUNGO VS	// // ()
279	WP(C)/0026058/2022	THE SECY., MINISTRY OF S AND ME DEPT., BBSR 1 PARSURAM ROUT VS	NIRAJ KUMAR SETHI VS	// // ()
280	WP(C)/0026059/2022	STATE OF ODISHA SARADA PRASAD MOHANTY VS	SURENDRA KUMAR SAHOO VS	// // ()
281	WP(C)/0026060/2022	STATE OF ODISHA NILACHAL PUJAHARI VS	KUNAL KUMAR SWAIN VS	// // ()
282	WP(C)/0026061/2022	STATE OF ODISHA BHAGIRATHI DASH VS	SURENDRA KUMAR SAHOO VS	// // ()
283	WP(C)/0026062/2022	STATE OF ODISHA BHUSAN BANDICHHOR VS	KRUSHNA CHANDRA DASH VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :30/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0026063/2022	SANGRAM KESHARI SWAIN VS UNION OF INDIA	KAILASH CHANDRA KANUNGO VS	// 0 //
285	WP(C)/0026064/2022	BALARAM RANA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	SIDHESWAR MALLIK VS	// 0 //
286	WP(C)/0026065/2022	PANDABA CHARAN SAHOO VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
287	WP(C)/0026066/2022	JAYRAM JENA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
288	WP(C)/0026067/2022	SUSAMA RANI SAMAL VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
289	WP(C)/0026068/2022	SUBHASIS PADHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
290	WP(C)/0026069/2022	RAMESH KUMAR SAHOO VS REGISTERING AUTHORITY-CUM-REGIONAL	AJIT CH MOHAPATRA VS	// 0 //
291	WP(C)/0026070/2022	RAKHAL CHARAN JENA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
292	WP(C)/0026071/2022	SAHARA MAHILA SANGATHAN, WSHG VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
293	WP(C)/0026072/2022	AMRUTANSU SASWAT KUMAR PATTNAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
294	WP(C)/0026073/2022	MANAMOHAN JENA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
295	WP(C)/0026074/2022	RASHMITA DEY	BIRAJA PRASANNA DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0026075/2022	JAGANNATH SAHOO	SUNIL KUMAR PATNAIK	//
		VS	VS	0
		THE STATE OF ODISHA		//
297	WP(C)/0026076/2022	PRAMOD KUMAR DEBATA	B.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0026077/2022	RAJ KISHORE PANIGRAHI	GYANA RANJAN SETHI	//
		VS	VS	0
		REGISTRAR, ORISSA HIGH COURT, CUTTACK		//
299	WP(C)/0026078/2022	BHABESH BAL	B.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0026079/2022	APARAJITA MAJHI	DEBASHISHA HOTA	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0026080/2022	PARBATI MOHANTY	SANJAY KUMAR PATTANAIAK	//
		VS	VS	0
		COMMNR., CONSOLIDATION AND SETTLEMENT, KENDRAPARA		//
302	WP(C)/0026081/2022	ANUSAYA BHATRA	DEBASHISHA HOTA	//
		VS	VS	0
		UNION OF INDIA		//
303	WP(C)/0026082/2022	SUNAMSEN MAJHI	DEBASHISHA HOTA	//
		VS	VS	0
		UNION OF INDIA		//
304	WP(C)/0026083/2022	RADHESHYAM BHUE	DEEPAK RANJAN SUNDARAY	//
		VS	VS	0
		UNION OF INDIA		//
305	WP(C)/0026084/2022	KISHORE CHANDRA SAHU	SUVENDU KUMAR RAY	//
		VS	VS	0
		MD, UCO BANK, KOLKATA		//
306	WP(C)/0026085/2022	HARI MAJHI	DEBASHISHA HOTA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0026086/2022	UNION OF INDIA MINAKSHI SAHOO VS	PRAJIT KUMAR PRADHAN VS	// // ()
308	WP(C)/0026087/2022	STATE OF ODISHA AMRUTA BIDYADHAR VS	PRASANTA KUMAR SATAPATHY VS	// // ()
309	WP(C)/0026088/2022	STATE OF ODISHA BALEKRISHNA DANDASENA VS	NIRANJAN PANDA VS	// // ()
310	WP(C)/0026089/2022	STATE OF ODISHA SEBATI PRADHAN VS	AKSHAYA KUMAR PANDEY VS	// // ()
311	WP(C)/0026090/2022	STATE OF ODISHA JUNIOR ENGINEER CUM SECTION MANAGER, NESCO VS	PRASANTA KUMAR TRIPATHY VS	// // ()
312	WP(C)/0026091/2022	PERMANENT LOK ADALAT, P.U.S., MAYURBHANJ M/S. SAHOO BROTHERS VS	BHABANI PRASAD MOHANTY VS	// // ()
313	WP(C)/0026092/2022	THE DEPUTY COMMISSIONER OF STATE TAX HEMA CHANDRA PRADHAN VS	JYOTIRMAY GUPTA VS	// // ()
314	WP(C)/0026093/2022	STATE OF ODISHA ATTURI RAMESH VS	AGASTI KANUNGO VS	// // ()
315	WP(C)/0026094/2022	THE UNION OF INDIA BHABIS KUMAR ROUT VS	AGASTI KANUNGO VS	// // ()
316	WP(C)/0026095/2022	UNION OF INDIA M/S CHAKAAKHI BINDING WORKS VS	ADITYA MISHRA VS	// // ()
317	WP(C)/0026096/2022	STATE OF ODISHA PRATIVA NALINI NANDA VS	SANGRAM MISHRA VS	// // ()
		THE PRINCIPAL SECY., GOVT. OF ODISHA, H AND FW DEPT., BBSR		//

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0026097/2022	RUSHIKULYA GRAMYA BANK, BOLANGIR VS ASST. COMMNR. OF IT, CIRCLE -1 (I), SAMBALPUR	RUDRA PRASAD KAR VS	// 0 //
319	WP(C)/0026098/2022	NATABAR ROUT VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
320	WP(C)/0026099/2022	BISWAJIT KARTIKESWAR MOHAPATRA VS STATE OF ODISHA	S.RATH VS	// 0 //
321	WP(C)/0026100/2022	JAYAPRAKASH MOHANTA VS STATE OF ODISHA	SAMARENDRA PATTNAIK VS	// 0 //
322	WP(C)/0026101/2022	DAVID LATA PUHAN VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
323	WP(C)/0026102/2022	CHANDRAPRABHA VAISHNAV VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
324	WP(C)/0026103/2022	NIRANJAN PRADHAN VS STATE OF ORISSA	PRANOY MOHANTY VS	// 0 //
325	WP(C)/0026104/2022	UCO BANK, SAMBALPUR VS SANGRAM KESHARI KHUNTIA	SUBRAT MISHRA VS	// 0 //
326	WP(C)/0026105/2022	PURNA CHANDRA DAS VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
327	WP(C)/0026106/2022	BIKRAM KUMAR SAMANTARAY VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0026107/2022	GOLAK BIHARI PALEI VS STATE OF ODISHA	SESHDEV DASH VS	// 0 //
329	WP(C)/0026108/2022	GOBINDA CHANDRA BADAJENA	BIJAYA KUMAR BEHERA I	//

ORISSA HIGH COURT**FILING REPORT AS ON :30/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0026109/2022	GOBINDA CHANDRA BADAJENA	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
		THE STATE OF ODISHA		//
331	WP(C)/0026110/2022	SIBA PRASAD SAHOO	PIYUSH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
332	WP(C)/0026111/2022	KALI PRASAD DAS	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0026112/2022	D.SURESH DAS	SOMA PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0026113/2022	SUBASH CHANDRA SATPATHY	APARESH BHOI	//
		VS	VS	0
		THE INSURANCE OMBUDSMAN, ODISHA		//
335	WP(C)/0026114/2022	SAMARENDRA SRICHANDAN	ASHOK PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0026115/2022	ANIL KUMAR @ ANIL KUMAR MOURYA	KAILASH CHANDRA KAR	//
		VS	VS	0
		BM, UNION BANK, CUTTACK		//
337	WP(C)/0026116/2022	SUSHIL CHHANDA	JIBARDHAN MENDALI	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0026117/2022	SANJAY KUMAR DEO	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0026118/2022	PRASANTA KUMAR SWAIN	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0026119/2022	M/S THE KCP LTD.	KANANBALA ROY CHOUDHURY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0026120/2022	THE CHAIRMAN, CENTRAL BOARD OF IT AND CUSTOMS SELINA PARICHA VS STATE OF ODISHA	BABITA KUMARI PATTANAIK VS	// // 0 //
342	WP(C)/0026121/2022	ALL ODISHA BANK PENSIONERS AND RETIREES WELFARE SOCIETY VS UNION OF INDIA	GORRE KANCHANMOHANKY VS	// 0 //
343	WP(C)/0026122/2022	KUNA NAYAK VS STATE OF ODISHA	LAMBODAR ACHARI VS	// 0 //
344	WP(C)/0026123/2022	SUBHADRA NAIK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
345	WP(C)/0026124/2022	T.P. NORTHERN ODISHA DISTRIBUTION LTD. VS RANJAN KUMAR GIRI	PRAKASH KUMAR MOHANTY VS	// 0 //
346	WP(C)/0026125/2022	AKHANDAL BEHERA VS CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE	SK. ZAFARULLA VS	// 0 //
347	WP(C)/0026126/2022	MINATILATA BARAL VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// 0 //
348	WP(C)/0026127/2022	LALIT KUMAR BISWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
349	WP(C)/0026128/2022	NALINEE PRAVA NAIK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
350	WP(C)/0026129/2022	DEBI PRASAD SAMANTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	// 0 //
351	WP(C)/0026130/2022	M/S K.K.CONSTRUCTION, CUTTACK VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0026131/2022	SRIDHAR NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	// 0 //
353	WP(C)/0026132/2022	RUDRA PRASAD BARIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
354	WP(C)/0026133/2022	PARAMANI SINGH VS STATE OF ODISHA	ARUN KUMAR SAHU VS	// 0 //
355	WP(C)/0026134/2022	NIRMALA PRADHAN VS BRANCH HEAD CUM SENIOR MANAGER, UCO BANK, CUTTACK	ASIT KUMAR CHAUDHURY VS	// 0 //
356	WP(C)/0026135/2022	SIBARSAN KALTA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
357	WP(C)/0026136/2022	ASHOK KUMAR MAHAKUR @ KALTA @ ASHOK MANIKUR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
358	WP(C)/0026137/2022	KELU CHARAN SINGH VS BSE, ODISHA	SAMEER KUMAR DAS VS	// 0 //
359	WP(C)/0026138/2022	REKHARANI MOHAPATRA VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
360	WP(C)/0026139/2022	BASANT KUMAR BEHERA VS THE STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
361	WP(C)/0026140/2022	RABINDRA KUMAR SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
362	WP(C)/0026141/2022	TULESHWAR PRASAD VS MAHANADI COALFIELDS LTD., SAMBALPUR	RAMAKANTA SARANGI VS	// 0 //
363	WP(C)/0026142/2022	MEENA NAIK	SAMEER KUMAR DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0026143/2022	KAILASH CHANDRA BISWAL	DEBENDRA KUMAR SAHOO (1)	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0026144/2022	KUNA NAYAK	LAMBODOR ACHARI	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0026145/2022	HIMANSHU KUMAR SAHU	CHITRASEN PARIDA	//
		VS	VS	0
		PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR		//
367	WP(C)/0026146/2022	SUDHANSHU KUMAR SAHU	CHITRASEN PARIDA	//
		VS	VS	0
		PRINCIPAL COMMNR. OF IT, SAMBALPUR		//
368	WP(C)/0026147/2022	MHIR KUMAR GARABADU	ASHOK KUMAR MOHAPATRA 1	//
		VS	VS	0
		THE LINGARAJ MAHAPRABHU MARFAT ITS TRUST BOARD, KHURDA		//
369	WP(C)/0026148/2022	M/S. ARDENT STEEL LTD., KEONJHAR	KAJAL SAHOO	//
		VS	VS	0
		DY. COMMNR. OF SALES TAX, KEONJHAR		//
370	WP(C)/0026149/2022	DANISH AKHTAR	PRADEEP KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0026150/2022	SANTOSH KUMAR MOHAPATRA	SAROJ KUMAR PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0026151/2022	WILLIAM MINZ	SOUMENDRA PATTANAİK	//
		VS	VS	0
		STATE OF ORISSA		//
373	WP(C)/0026152/2022	SAMANTA NAIK	DR. SIMANCHALLA RANJIT	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0026153/2022	SATRUGHANA SAHOO	SASHIBHUSAN DAS	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :30/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0026154/2022	THE COLLECTOR, JAJPUR UNION OF INDIA VS HARA NARAYAN BISOI	SUDHIR KUMAR PATRA, S.C.(I.A. AND A.D.) VS	// // 0 //
376	WP(C)/0026155/2022	CHINMAYA KUMAR SINHA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
377	WP(C)/0026156/2022	BIJAYA PATRA VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
378	WP(C)/0026157/2022	ANIL KUMAR DAS VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
379	WP(C)/0026158/2022	RASHMITA KARAN VS THE STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
380	WP(C)/0026159/2022	SIDHESWAR BHOI VS ADDL. COMMNR. CONSOLIDATION AND SETTLEMENT, SAMBALPUR	DILIP KUMAR SAHU VS	// 0 //
381	WP(C)/0026160/2022	ATULYA BIHARI MOHANTY VS STATE OF ODISHA	PARTHASARATHEE PATTANAYAK VS	// 0 //
382	WP(C)/0026161/2022	SUSAMA HOTA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
383	WP(C)/0026162/2022	PURNANANDA MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
384	WP(C)/0026163/2022	GADADHAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
385	WP(C)/0026164/2022	M/S. SAI LOGISTICS VS THE COMMNR. OF CT AND GST	UPASANA BAL VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0026165/2022	SHYAMABANDHU BARIK VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
387	WP(C)/0026166/2022	KAILASH CHANDRA PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
388	WP(C)/0026167/2022	JARASABAR MADHI VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
389	WP(C)/0026168/2022	KHAPURIKACHHAR GAON GANARAJYA GRAM SABHA COMMITTEE VS STATE OF ODISHA	PRAFULLA KUMAR MOHANTY VS	// 0 //
390	WP(C)/0026169/2022	PURUSOTTAM PANDA VS STATE OF ODISHA	AKASH BHUYAN VS	// 0 //
391	WP(C)/0026170/2022	BHABAGRAHI PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
392	WP(C)/0026171/2022	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
393	WP(C)/0026172/2022	GANGADHAR SETHI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
394	WP(C)/0026173/2022	ASHOK KUMAR BAYARI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
395	WP(C)/0026174/2022	KRISHNA CHANDRA DALBEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
396	WP(C)/0026175/2022	ABHAYA KUMAR PARIDA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
397	WP(C)/0026176/2022	ALEKH KUMAR BARIK	RABI NARAYAN PANDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0026177/2022	PRAFULLA KUMAR KHATUA	RABI NARAYAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0026178/2022	KRUPASINDHU SINGH	NIRANJAN PANDA - 1	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0026179/2022	SABITRI SETHI	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0026180/2022	NARAYAN CHANDRA SAHU	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0026181/2022	SANTILATA MOHANTA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0026182/2022	SAMIR KUMAR BEHERA	MANOJ KUMAR PATI	//
		VS	VS	0
		PRINCIPAL SECY., DEPT. OF ENERGY, BBSR		//
404	WP(C)/0026183/2022	SUBASH CHANDRA MOHARANA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0026184/2022	RATIKANTA NAYAK	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0026185/2022	MAHENDRA KUMAR MALLICK	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0026186/2022	AJEET KUMAR MAHANTA	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0026187/2022	PRATIVA SRICHANDAN	KUNJA SUNDAR DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0026188/2022	STATE OF ODISHA SUKANTI MOHANTY VS	KUNJA SUNDAR DAS VS	// // ()
410	WP(C)/0026189/2022	STATE OF ODISHA RAMANARAYAN MISHRA VS	KUNJA SUNDAR DAS VS	// // ()
411	WP(C)/0026190/2022	STATE OF ODISHA CHHOTARAY MAHANTA VS	KUNJA SUNDAR DAS VS	// // ()
412	ABLAPL/0012831/2022	STATE OF ODISHA PURNA CHANDRA PRUSTY VS	UDIT RANJAN JENA VS	// NILGIRI /268 /2022 ()
413	ABLAPL/0012832/2022	STATE OF ODISHA RAJESH KUMAR PATTNAIK VS	PANCHANAN PANIGRAHI VS	// RAYAGADA TOWN /217 /2022 ()
414	ABLAPL/0012833/2022	STATE OF ODISHA TULU MUNDA VS	SANATAN DAS VS	// GONDIA /109 /2022 ()
415	ABLAPL/0012834/2022	STATE OF ODISHA KANHU GHADAI VS	LAXMIDHAR MAHAPATRA VS	// CAPITAL P.S. /427 /2022 ()
416	ABLAPL/0012835/2022	STATE OF ODISHA AKSHAYA KUMAR PARIJA VS	AKASH BHUYAN VS	// //0 ()
417	ABLAPL/0012836/2022	STATE OF ODISHA JITENDRA KUMAR SAHOO VS	PRASANTA KUMAR SAHOO VS	// MANGALA BAG /233 /2022 ()
418	ABLAPL/0012837/2022	STATE OF ODISHA CHHABILA NAIK VS	TARA PRASAD MOHAPATRA VS	// ANGUL TOWN /312 /2022 ()
419	ABLAPL/0012838/2022	STATE OF ODISHA AJIT KU. PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// ANGUL SADAR PS /664 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :30/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0012839/2022	TAPAN DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /327 /2022 () //
421	ABLAPL/0012840/2022	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /321 /2022 () //
422	ABLAPL/0012841/2022	DAMAYANTI MOHANTY VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	JAJPUR TOWN /328 /2022 () //
423	ABLAPL/0012842/2022	BHASKAR BISWAL @ BHASKAR CHANDRA BISWALRAJENDRA NARAYAN ROUT VS STATE OF ODISHA	 VS	JODAPADAR /234 /2022 () //
424	ABLAPL/0012843/2022	JALANDHAR THAPA VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	KOMNA PS /241 /2022 () //
425	ABLAPL/0012844/2022	NARMADA PARIDA VS STATE OF ODISHA(CID CB)	PRADEEP KUMAR DAS VS	SPL.TASK FORCE /20 /2022 () //
426	ABLAPL/0012845/2022	MIRZA GAJI BEG @ TUKUNA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /218 /2019 S.D.J.M.,KENDRAPARA(Kendrapara *) GR/0001171/2019
427	ABLAPL/0012846/2022	GANESH @ PABITRA @ GANI MALIK VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	AUL /360 /2022 () //
428	ABLAPL/0012847/2022	SHAKTI RANJAN GAIGARIA VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	ATHAMALLIK /224 /2022 () //
429	ABLAPL/0012848/2022	BIBEK PATRA VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	INFOCITY PS /242 /2021 () //
430	ABLAPL/0012849/2022	PRADIP KUMAR HAZRA @ HAJARI VS STATE OF ODISHA	B.SAHOO VS	KHETRARAJPUR /276 /2022 () //
431	ABLAPL/0012850/2022	AKSHAYA BARIK	ADHIRAJ MOHANTY	ANGUL TOWN /1335 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0012851/2022	STATE OF ODISHA SANJUKTA TANDIA	KARUNAKAR RATH	// UDITNAGAR /234 /2022
		VS	VS	()
433	ABLAPL/0012852/2022	STATE OF ODISHA MANAS @ PRADEEP KUMAR ROUT	ARUN KUMAR DAS (1)	// ATHGARH /239 /2019
		VS	VS	()
434	ABLAPL/0012853/2022	STATE OF ODISHA ABHIRAM PARIDA	PRADEEP KUMAR DAS	// SPL.TASK FORCE /20 /2022
		VS	VS	()
435	ABLAPL/0012854/2022	STATE OF ODISHA(C.I.D.-C.B.) BENU SAHU	KALI PRASAD MOHANTY	// MURIBAHAL /154 /2022
		VS	VS	()
436	ABLAPL/0012855/2022	STATE OF ODISHA SK. HAIDAR ALLI @ SK HIADAR ALLI	SATYA NARAYAN MISHRA (4)	// KHURDA MODEL /211 /2021
		VS	VS	()
437	ABLAPL/0012856/2022	STATE OF ODISHA MONAJ PANDA	PRASANT KUMAR BARIK	// BHADRAK RURAL /285 /2021
		VS	VS	()
438	ABLAPL/0012857/2022	STATE OF ODISHA ASHISH PANDA @ MANTU	SATYA NARAYAN MISHRA (4)	// SORO /281 /2022
		VS	VS	SPL.JUDGE,BALASORE(Baleshwar)
439	ABLAPL/0012858/2022	STATE OF ODISHA MAMITA BEHERA	SUBODH KUMAR MOHANTY	Spl/0000137/2022 DASPALLA /193 /2022
		VS	VS	()
440	ABLAPL/0012859/2022	STATE OF ODISHA BISHNU CHARAN BARIK	MANAS KUMAR CHAND	// ANGUL TOWN /15 /2016
		VS	VS	()
441	ABLAPL/0012860/2022	STATE OF ODISHA TIKINA PARIDA	SURYA NARAYAN MISHRA	// KANAS /158 /2022
		VS	VS	()
442	ABLAPL/0012861/2022	STATE OF ODISHA PRAKASH DAS	CHAITANYA NAYAK	// MARKAT NAGAR /158 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0012862/2022	STATE OF ODISHA MITHEI ROUT VS	UNMESH CHANDRA JENA VS	// REAMAL /58 /2022 ()
444	ABLAPL/0012863/2022	STATE OF ODISHA KANHU @ BISWAJIT SUTAR VS	PANCHANAN PANIGRAHI VS	// DHENKANAL SADAR /468 /2022 ()
445	ABLAPL/0012864/2022	STATE OF ODISHA RAJU @ RAJIB SAMAL @ RAJIB KUMAR SAMAL VS	SUSANTA KUMAR BARAL VS	// GURUDIJHATIA /132 /2022 ()
446	ABLAPL/0012865/2022	STATE OF ODISHA PRAKASH KUMAR RAJ @ SIPU VS	MAITRIJIT MOHANTY VS	// SAHADEV KHUNTA /364 /2021 ()
447	ABLAPL/0012866/2022	STATE OF ODISHA LINGARAJ BEHERA VS	PRIYA RANJAN SINGH VS	// SUKINDA /188 /2022 ()
448	ABLAPL/0012867/2022	STATE OF ODISHA DASARATHI PRASAD NAYAK VS	LALITENDU MISHRA VS	// KUAKHIA /207 /2022 ()
449	ABLAPL/0012868/2022	STATE OF ODISHA MURALIDHAR SWAIN VS	RANJIT KUMAR LENKA VS	// TANGI /177 /2022 ()
450	ABLAPL/0012869/2022	STATE OF ODISHA RATNAKAR MALIK VS	SK. ZAFARULLA VS	// MARINE CHUDAMANI /126 /2022 ()
451	ABLAPL/0012870/2022	STATE OF ODISHA BANSIDHAR BEHERA VS	PRAVASH CHANDRA JENA VS	// //0 ()
452	ABLAPL/0012871/2022	STATE OF ODISHA RAKESH KUMAR PANDA VS	BHABANI SHANKAR RAYAGURU VS	// CHAULIAGANJA /317 /2022 ()
453	ABLAPL/0012872/2022	STATE OF ODISHA PRASHANTA APAT @ PARU APAT VS	RAJENDRA NARAYAN ROUT VS	// SEA BEACH /215 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :30/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0012873/2022	CHANDRAKANTA DHIR @ NANDUKA VS STATE OF ODISHA	SK. ZAFARULLA VS	// () //
455	ABLAPL/0012874/2022	BISWAMITRA DEHURY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /175 /2022 () //
456	ABLAPL/0012875/2022	NIRUPAMA SAHOO VS STATE OF ODISHA	DHIRENDRA KUMAR DAS VS	BENTKAR (42 MOUZA) UPD CUTTACK /178 /2022 () //
457	ABLAPL/0012876/2022	CHANDAN MAHAPATRA VS STATE OF ODISHA	SULOCHANA PATRO VS	DIGAPAHANDI /336 /2022 () //
458	ABLAPL/0012877/2022	LINGARAJ BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	SUKINDA /190 /2022 () //
459	ABLAPL/0012878/2022	BADAL PARIJA VS STATE OF ODISHA	BHARAT JALLI VS	TIRTOL /561 /2022 () //
460	ABLAPL/0012879/2022	MANU BANCHHRO @ MANOHAR BANCHHOR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /150 /2022 () //
461	ABLAPL/0012880/2022	SANTILATA MOHARANA VS STATE OF ODISHA	SNEHASISH BEHERA VS	MADHUPATNA /118 /2022 () //
462	ABLAPL/0012881/2022	ABHIMANYU MALIK VS STATE OF ODISHA	JAGRUTI BARIK VS	// () //
463	ABLAPL/0012882/2022	ARIFE SAHA ZAHAR @ ARIF SHA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CUTTACK SADAR /423 /2022 () //
464	ABLAPL/0012883/2022	RABINARAYAN PATRA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	// () //
465	ABLAPL/0012884/2022	RUTURAJ PATRA	SURENDRA KUMAR BISWAL	// ()

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0012885/2022	STATE OF ODISHA MANORAMA PRADHAN	TRILOCHAN PANIGRAHI	// SEA BEACH /205 /2022
		VS	VS	()
467	ABLAPL/0012886/2022	STATE OF ODISHA BULU @ LAXMIDHAR BHUTIA	ANIRUDHA DAS	// BANTALA /178 /2020
		VS	VS	()
468	ABLAPL/0012887/2022	STATE OF ODISHA MD. SARAF @ MD. SHARUKH	DHIRENDRA KUMAR MOHAPATRA	// KUTRA /115 /2022
		VS	VS	()
469	ABLAPL/0012888/2022	STATE OF ODISHA SUBRAT KUMAR PRUSTY	UDIT RANJAN JENA	// NILGIRI /268 /2022
		VS	VS	()
470	ABLAPL/0012889/2022	STATE OF ODISHA SAMBIT PARIDA	HEMANTA KUMAR RATSINGH	// KUJANGA /368 /2022
		VS	VS	()
471	ABLAPL/0012890/2022	STATE OF ODISHA JAGDISH PADHY	BIDYALOK MOHAPATRA	// / /0
		VS	VS	()
472	ABLAPL/0012891/2022	STATE OF ODISHA SUBHASHMITA PRADHAN	ANWAR HUSSEN	// KHALLIKOTE /473 /2022
		VS	VS	()
473	ABLAPL/0012892/2022	STATE OF ODISHA ARUN KUMAR BEHERA	JNYANANANDA PANDA	// KANPUR /141 /2022
		VS	VS	()
474	CONTC(CP)/0000211/2019	STATE OF ODISHA SAILENDRANATH RATH	SURYA NARAYAN PATNAIK	// / /
		VS	VS	()
475	CONTC(CPC)/0000104/2019	R.RAGHU PRASAD SANJUKTA TANDIA	KARUNAKAR RATH	// / /
		VS	VS	()
476	CONTC(CPC)/0000183/2019	RASHMITA PANDA DR.DEBASHISH PATI	AVIJIT MISHRA, S.SOREN	// / /
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	CONTC(CPC)/0000373/2018	DR. PRAMOD KUMAR MEHERDA DR. CHINMAYA SAHOO VS KUMUNDA CHANDRA MALLICK, SPECIAL SECRETARY, OPSC	M/S BISWABIHARI MOHANTY, B. TRIPATHY, B. SAMANTARAY VS	// () //
478	RVWPET(RPC)/0000055/2019	STATE OF ODISHA VS SUSANTA KUMAR MUND	ASC VS	// () //
479	RVWPET(RPC)/0000056/2019	STATE OF ODISHA VS BISWA RANJAN MISHRA	ASC VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :30/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	43/2022 SAO/23/2015	DURGA SHARMA-MP	M/S. ANANDA . C. SWAIN, M/S. RAMAKANTA MOHAN
2	48/2022 RFA/255/2007	CHANDRAMANI SETHY-MP	M/S.BHAKTAHARI MOHANTY
3	49/2022 RFA/255/2007	CHANDRAMANI SETHY-MP	M/S.BHAKTAHARI MOHANTY
4	50/2022 RFA/255/2007	CHANDRAMANI SETHY-MP	M/S.BHAKTAHARI MOHANTY
5	51/2022 RFA/255/2007	CHANDRAMANI SETHY-MP	M/S.BHAKTAHARI MOHANTY
6	52/2022 RFA/255/2007	CHANDRAMANI SETHY-MP	M/S.BHAKTAHARI MOHANTY
7	53/2022 RFA/255/2007	CHANDRAMANI SETHY-MP	M/S.BHAKTAHARI MOHANTY
8	54/2022 RFA/255/2007	CHANDRAMANI SETHY-MP	M/S.BHAKTAHARI MOHANTY
9	55/2022 RFA/255/2007	CHANDRAMANI SETHY-MP	M/S.BHAKTAHARI MOHANTY
10	56/2022 RFA/255/2007	CHANDRAMANI SETHY-MP	M/S.BHAKTAHARI MOHANTY
11	57/2022 RFA/255/2007	CHANDRAMANI SETHY-MP	M/S.BHAKTAHARI MOHANTY
12	57/2022 RFA/255/2007	CHANDRAMANI SETHY-MP	M/S.BHAKTAHARI MOHANTY
13	58/2022 OJC/8314/2000	NILACHAL SARASWATA-MP	
14	58/2022 OJC/8314/2000	NILACHAL SARASWATA-MP	
15	58/2022 RFA/255/2007	CHANDRAMANI SETHY-MP	M/S.BHAKTAHARI MOHANTY
16	58/2022 RFA/255/2007	CHANDRAMANI SETHY-MP	M/S.BHAKTAHARI MOHANTY
17	59/2022 RFA/255/2007	CHANDRAMANI SETHY-MP	M/S.BHAKTAHARI MOHANTY
18	60/2022 RFA/255/2007	CHANDRAMANI SETHY-MP	M/S.BHAKTAHARI MOHANTY
19	61/2022 RFA/255/2007	CHANDRAMANI SETHY-MP	M/S.BHAKTAHARI MOHANTY
20	62/2022 RFA/255/2007	CHANDRAMANI SETHY-MP	M/S.BHAKTAHARI MOHANTY
21	63/2022 RFA/255/2007	CHANDRAMANI SETHY-MP	M/S.BHAKTAHARI MOHANTY
22	69/2022 STREV/29/2022	M/S. RAM RATAN-MP	KAJAL SAHOO
23	70/2022 STREV/29/2022	M/S. RAM RATAN-MP	KAJAL SAHOO
24	79/2022 WPC(OAPC)/199/2019	SARAT KUMAR SAMAL-MP	M/S GOUTAM KUMAR ROUSTRAY
25	80/2022 WPC(OAPC)/198/2019	KARTIK CHANDRA NAYAK-MP	M/S GOUTAM KUMAR ROUSTRAY
26	81/2022	RANJULATA PRADHAN-MP	M/S SOHAN MISHRA

27	WPC(OAPC)/197/2019 82/2022	PRAVAKAR MOHANTY-MP	M/S TAPAN KUMAR MANDAL
28	WPC(OAPC)/196/2019 83/2022	SHYAM SUNDAR SAHOO-MP	M/S ASMIYA RANJAN MAJHI
29	WPC(OAPC)/167/2019 94/2022	COMMISSIONER OF INCOME TAX (EXEMPTIONS)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
30	ITA/73/2022 95/2022	COMMISSIONER OF INCOME TAX (EXEMPTIONS)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
31	ITA/73/2022 191/2022	LIQUIDATOR,ASKA COOPERATIVE URBAN BANK LTD.-MP	PAIDHAR SAHOO
32	CMAPL/392/2021 192/2022	LIQUIDATOR,ASKA COOPERATIVE URBAN BANK LTD.-MP	PAIDHAR SAHOO
33	CMAPL/393/2021 193/2022	LIQUIDATOR, ASKA COOPERATIVE URBAN BANK LTD.-MP	PAIDHAR SAHOO
34	CMAPL/394/2021 194/2022	SHANKARLAL PATWARI-MP	AJIT KU.TRIPATHY
35	CMAPL/864/2019 195/2022	SURENDRA PARIDA-MP	SUMITRA MOHANTY
36	CMAPL/509/2022 196/2022	ANANTA BEHERA-MP	BUDHIRAM DAS
37	CMAPL/511/2022 197/2022	DR.TAPAN PATTANAIAK-MP	LALITA NARAYAN PATTNAIK
38	CMAPL/514/2022 229/2022	MALAY RANJAN MOHARANA-MP	HARIHAR PANIGRAHI
39	MATA/197/2022 230/2022	MALAY RANJAN MOHARANA-MP	HARIHAR PANIGRAHI
40	MATA/197/2022 231/2022	SASMITA MOHARANA-MP	M/S.MOHAL KR.MOHANTY
41	MATA/198/2015 232/2022	PRADEEP KUMAR RATH-MP	AMIT PRASAD BOSE
42	MATA/198/2022 262/2022	LOKANATHESWAR BISWAL-MP	UPENDRA KUMAR SAMAL
43	RVWPET/250/2022 263/2022	LOKANATHESWAR BISWAL-MP	UPENDRA KUMAR SAMAL
44	RVWPET/250/2022 264/2022	RAMAKANTA ROUL-MP	ADV
45	RVWPET/100/2021 265/2022	NIRANJANA SA-MP	BUDHIRAM DAS
46	RVWPET/253/2022 266/2022	THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, TOLESAKANTI SATAPATHY, SR.S.C.(INCOME TAX)	
47	RVWPET/238/2022 267/2022	DEPUTY COMMISSIONER OF INCOME TAX, RANGE 1(1), BISSAKANTI SATAPATHY, SR.S.C.(INCOME TAX)	
48	RVWPET/241/2022 324/2022	BARUNA PRADHAN-MP	KISHORE CHANDRA RAJGURU MOHAPATRA
49	RPFAM/244/2022 325/2022	AMAR KUMAR ROUT-MP	GIRIJA SANKAR NAYAK
50	RPFAM/245/2022 326/2022	PARAMESWAR DAS-MP	PARTHA SARATHI DAS
51	RPFAM/246/2022 355/2022	SULAVA CHARAN SAMAL-MP	SANJIT KUMAR DAS
52	CRLMP/1738/2022 356/2022	HARI KISHAN BAJORIA-MP	DEVASHIS PANDA
53	CRLMP/2043/2022 376/2022	DR. PRATAPRUDRA SAHU-MP	BISWABIHARI MOHANTY
54	WPC(OA)/1427/2019 377/2022	DR. PRATAPRUDRA SAHU-MP	BISWABIHARI MOHANTY
55	WPC(OA)/1427/2019 378/2022	DR. PRATAPRUDRA SAHU-MP	BISWABIHARI MOHANTY
56	WPC(OA)/1427/2019 379/2022	DR.DEBI PRASAD KUND-MP	BISWABIHARI MOHANTY
57	WPC(OA)/1430/2019 380/2022	DR.SASMITA BARIK-MP	BISWABIHARI MOHANTY
	WPC(OA)/1429/2019		

58	381/2022 WPC(OA)/1428/2019	CHINMAYA SAHOO-MP	M/S BISWABIHARI MOHANTY
59	382/2022 WPC(OA)/1428/2019	CHINMAYA SAHOO-MP	M/S BISWABIHARI MOHANTY
60	383/2022 WPC(OA)/1428/2019	CHINMAYA SAHOO-MP	M/S BISWABIHARI MOHANTY
61	384/2022 WPC(OA)/1435/2019	RATHA BEHERA-MP	JEENU KAR
62	385/2022 WPC(OA)/2085/2017	UPENDRA KUMAR DAS-MP	
63	427/2022 TRP(C)/297/2022	SUSMITA NANDA-MP	BEDA PRAKASH PANDA
64	428/2022 TRP(C)/380/2022	JYOTIRMAYEE PRADHAN@SAHOO-MP	SUSHANTA KUMAR JOSHI
65	429/2022 TRP(C)/381/2022	BINODINI BHUE-MP	NIROD KUMAR SAHU
66	612/2022 FAO/377/2022	D.M,M/S.NEW INDIA ASSURANCE COMPANY LTD.-MP	SUDEEP KUMAR SARANGI
67	613/2022 FAO/374/2022	LEGAL MANAGER,T.P.CELL,NEW INDIA ASSURANCE COMPANY	CHANDRA MOHAPATRA
68	652/2022 CRLREV/295/2022	SHAKUNTALA SI-MP	BIBEKANANDA BHUYAN
69	653/2022 CRLREV/467/2022	PARAMESWAR BEHERA-MP	ASHOK DAS
70	998/2022 RSA/77/2017	SHREE SHREE RASHIK RAY THAKUR-MP	BANSHIDHAR BAUG
71	999/2022 RSA/77/2017	SHREE SHREE RASHIK RAY THAKUR-MP	M/S.BANSHIDHAR BAUG
72	1000/2022 RSA/77/2017	SHREE SHREE RASHIK RAY THAKUR-MP	M/S.BANSHIDHAR BAUG
73	1001/2022 RSA/238/2022	M/S.SHIVOM MINERALS LTD.-MP	PRAFULLA KUMAR RATH
74	1002/2022 RSA/89/2013	NIRANJAN APATA-MP	
75	1003/2022 RSA/241/2022	SK. ASMATTULLA-MP	AJIT KUMAR TRIPATHY
76	1004/2022 RSA/241/2022	SK. ASMATTULLA-MP	AJIT KUMAR TRIPATHY
77	1005/2022 RSA/242/2022	LAXMAN BARIK-MP	BANSHIDHAR BAUG
78	1006/2022 RSA/243/2022	RADHASHYAM@RADHU DASH-MP	DILLIP KUMAR PRADHAN
79	1007/2022 RSA/244/2022	CHANDRA BAGH-MP	JIBANRANJAN DASH
80	1008/2022 RSA/245/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
81	1024/2022 CMP/978/2022	AMARESH SARKAR-MP	BIBEKANANDA BHUYAN
82	1025/2022 CMP/979/2022	SABITA SAHU-MP	ANUPAM DASH
83	1026/2022 CMP/980/2022	GANESH PRASAD BAL-MP	DWARIKA PRASAD MOHANTY
84	1027/2022 CMP/982/2022	RANJAN KUMAR SAHOO-MP	HEMANTA KUMAR RATSINGH
85	1092/2022 MACA/503/2022	GOPINATH DAS-MP	PRADEEP KUMAR MISHRA
86	1093/2022 MACA/493/2022	SHRADHANJALI PADHIHARI-MP	BIRANCHI NARAYAN RATH
87	1094/2022 MACA/504/2022	SAROJINI NAIK @ NAYAK-MP	BIRANCHI NARAYAN RATH
88	1095/2022 MACA/505/2022	BIJAY MOHANTY-MP	DHANANJAYA MUND
89	1096/2022	THE ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN

90	MACA/437/2022 1097/2022	BIJAYA CH.SAHU-MP	
91	MACA/421/2019 1098/2022	BIJAYA CH.SAHU-MP	
92	MACA/422/2019 1099/2022	DIVISIONAL MANGER, ORIENTAL INSURANCE CO.LTD.-	MRASANTA KUMAR MAHALI
93	MACA/506/2022 1100/2022	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-	MRM JHIMBALA PATI
94	MACA/507/2022 1101/2022	BIBHRANSU SEKHAR KUANR-MP	RAMESH CHANDRA PRADHAN
95	MACA/508/2022 1102/2022	BIBHRANSU SEKHAR KUANR-MP	RAMESH CHANDRA PRADHAN
96	MACA/508/2022 1110/2022	NIGAMANANDA DAS-MP	M/S R.C PATTNAIK
97	WPC(OAC)/958/2019 1111/2022	ALOK KUMAR MISHRA-MP	SUBHASISH MOHANTY
98	WPC(OAC)/670/2019 1112/2022	DAMBARUDHAR SETH-MP	SACHIDANADA NAYAK
99	WPC(OAC)/732/2019 1113/2022	DR.REKHA MANJHI-MP	SASHIBHUSAN JENA
100	WPC(OAC)/2175/2018 1114/2022	PRAMOD KUMAR BARIK-MP	DURGESH NARAYAN RATH
101	WPC(OAC)/675/2019 1115/2022	JAYANTA BHITIRIA-MP	SUMANTA KUMAR NAYAK
102	WPC(OAC)/753/2019 1116/2022	SANJYA KUMAR SAHOO-MP	M/S PRADEEP KUMAR KHUNTIA
103	WPC(OAC)/199/2019 1117/2022	BHIMSEN ROUL-MP	M/S SUBHRANSU BHUSAN MOHANTY
104	WPC(OAC)/1280/2019 1118/2022	SUSHILA DAS-MP	M/S SUBHRANSU BHUSAN MOHANTY
105	WPC(OAC)/1279/2019 1119/2022	SUSHILA DAS-MP	M/S SUBHRANSU BHUSAN MOHANTY
106	WPC(OAC)/1279/2019 1120/2022	MANAS RANJAN ROUT-MP	
107	WPC(OAC)/1857/2018 1641/2022	SUSHIL KUMAR MISHRA-MP	GYANENDRA KUMAR TRIPATHY
108	CRLA/746/2022 1642/2022	ARVIND KUMAR PANDEY-MP	TRILOCHAN NANDA
109	CRLA/874/2022 1643/2022	ARVIND KUMAR PANDEY-MP	TRILOCHAN NANDA
110	CRLA/874/2022 1644/2022	ARVIND KUMAR PANDEY-MP	TRILOCHAN NANDA
111	CRLA/874/2022 1645/2022	BHARATI KANTA@SUNA@SHANTI KANTA-MP	ARUN KUMAR MISHRA
112	CRLA/795/2022 1646/2022	BARSHA BESHRA-MP	AJAYA KUMAR MOHARANA
113	CRLA/708/2022 1647/2022	LAXMIDHAR BISWAL @ PAPUNI-MP	SUBRATA PANDA
114	CRLA/876/2022 1648/2022	ASHOK ADABAR-MP	BISWAJIT RANJAN TRIPATHY
115	CRLA/877/2022 1649/2022	ASHOK ADABAR-MP	BISWAJIT RANJAN TRIPATHY
116	CRLA/877/2022 1650/2022	JAGANNATH MOHANTY@BABLU-MP	
117	CRLA/365/2022 1651/2022	SIMANCHAL PRADHAN-MP	SIDDHARTH GOUTAM DAS
118	CRLA/878/2022 1652/2022	SIMANCHAL PRADHAN-MP	SIDDHARTH GOUTAM DAS
119	CRLA/878/2022 1653/2022	JITENDRA KUMAR DIGAL-MP	BIBHU PRASAD CHHUALSINGH
120	CRLA/879/2022 1654/2022	JITENDRA KUMAR DIGAL-MP	BIBHU PRASAD CHHUALSINGH

121	1784/2022 BLAPL/9691/2022	SATYAM PRADHAN-MP	RAVI SHANKAR SAMAL
122	1785/2022 BLAPL/7441/2022	SANY NAYAK-MP	MANAS RANJAN KHATUA
123	1786/2022 BLAPL/9219/2022	BAIRAGI CHARAN DAS-MP	MANORANJAN KHATUA
124	1787/2022 BLAPL/8961/2022	AKHIA @ AKHAYA KUMAR SAHOO-MP	ALOK KUMAR DAS
125	1788/2022 BLAPL/6449/2022	RANJAN SAHU-MP	MAITRIJIT MOHANTY
126	1789/2022 BLAPL/8763/2021	PRAMOD DIGAL-MP	AMITAV TRIPATHY
127	1790/2022 BLAPL/4496/2022	SAYED SHAHBAZ NAGVI-MP	
128	1791/2022 BLAPL/9777/2022	MANTU ROUT @ LAXMIDHAR ROUT-MP	KEDAR CHANDRA SARANGI
129	1792/2022 BLAPL/8309/2022	SAMBHU JANA-MP	
130	1822/2022 ABLAPL/8655/2022	KRUSHNA CHANDRA PANDA-MP	
131	1823/2022 ABLAPL/10942/2022	DATI APU BADAMAJHI @ NABAYAT BADAMAJHI-MP	
132	1824/2022 ABLAPL/10754/2022	PRAMOD KUMAR BISWAL-MP	
133	1825/2022 ABLAPL/5476/2021	TINA @ SUSANT KUMAR BISWAL-MP	
134	1826/2022 ABLAPL/9018/2022	SANTOSH MOHAPATRA-MP	
135	1827/2022 ABLAPL/1197/2022	RANJAN KUMAR PARIDA @ SANKARA-MP	
136	1828/2022 ABLAPL/7044/2022	VISHAL PATRA-MP	
137	1829/2022 ABLAPL/8994/2022	USHARANI MAHALIK-MP	
138	1830/2022 ABLAPL/8961/2022	KRISHNA SHA-MP	
139	1831/2022 ABLAPL/7725/2022	JAMIR @ JAMIL AHMED-MP	
140	1832/2022 ABLAPL/9426/2022	BULU MOHANTY-MP	
141	1833/2022 ABLAPL/3730/2021	TARUN KANTA MOHANTY @ TARUA-MP	SARATHI JYOTI MOHANTY
142	1833/2022 ABLAPL/1911/2022	RAKESH CHANDRA ROUSTRAY-MP	JAGRUTI BARIK
143	1834/2022 ABLAPL/14416/2021	ALAHARI RAMESH-MP	
144	1835/2022 ABLAPL/5689/2022	KRUSHNA PRASAD KAR @ EIGAL-MP	SANJIB KUMAR BHANJADEO
145	1836/2022 ABLAPL/11048/2022	ANSUMAN MISHRA-MP	
146	1837/2022 ABLAPL/11024/2022	KISHORE CHANDRA MISHRA-MP	
147	1838/2022 ABLAPL/6900/2022	BAGULA @ JYOTI RANJAN BEHERA-MP	SANJEEV KUMAR SWAIN
148	1839/2022 ABLAPL/16306/2021	ANTARYAMI SENAPATI-MP	
149	2220/2022 CRLMC/2831/2022	PABITRA KUMAR BISWAL@BABUNA-MP	SANJIB MOHANTY
150	2221/2022 CRLMC/2833/2022	PROMORANJAN@PRAMONJANA KANHAR-MP	JUGALA KISHORE PANDA
151	2222/2022 CRLMC/2834/2022	RAMESH R PAI-MP	SOUBHAGYA KUMAR DASH
152	2223/2022	KABIRANJAN NAYAK-MP	

153	CRLMC/3232/2019 2224/2022	MANOJ KUMAR BEURA-MP	PULAKESH MOHANTY
154	CRLMC/2836/2022 2225/2022	SIKUN KUMAR PRADHAN-MP	RABINDRANATH PRUSTY
155	CRLMC/2837/2022 2226/2022	RABINDRA SETHI-MP	SK. ZAFARULLA
156	CRLMC/2839/2022 2227/2022	DR.SUNIL KUMAR RATH-MP	DILIP KUMAR SAHU
157	CRLMC/2056/2021 2230/2022	AJAY KUMAR MAHATO-MP	DEBASIS MISHRA
158	CRLMC/2845/2022 3181/2022	BICHITRA BAG-MP	GYANA RANJAN SETHI
159	WA/1304/2022 3182/2022	BEHARI CHARAN BISWAL-MP	BINAYA KUMAR MOHANTY
160	WA/1305/2022 3183/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
161	WA/1301/2022 3184/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
162	WA/1301/2022 3185/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
163	WA/1301/2022 3186/2022	STATE OF ODISHA-MP	ANANDA PRAKASH DAS, A.S.C.
164	WA/1302/2022 3187/2022	STATE OF ODISHA-MP	ANANDA PRAKASH DAS, A.S.C.
165	WA/1302/2022 3188/2022	STATE OF ODISHA-MP	ANANDA PRAKASH DAS, A.S.C.
166	WA/1302/2022 3189/2022	STATE OF ODISHA-MP	GYANARANJAN MOHAPATRA, A.S.C.
167	WA/1303/2022 3190/2022	STATE OF ODISHA-MP	GYANARANJAN MOHAPATRA, A.S.C.
168	WA/1303/2022 3191/2022	STATE OF ODISHA-MP	GYANARANJAN MOHAPATRA, A.S.C.
169	WA/1303/2022 3192/2022	BIJAYA KUMAR SAHU-MP	BIBHUTI BHUSAN CHOUDHURY
170	WA/1309/2022 3193/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
171	WA/1307/2022 3194/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
172	WA/1307/2022 3195/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
173	WA/1307/2022 3196/2022	SUBHASISH PARIDA-MP	GYANARANJAN SETHI
174	WA/1310/2022 3197/2022	STATE OF ODISHA-MP	GYANARANJAN MOHAPATRA, A.S.C.
175	WA/1308/2022 3198/2022	STATE OF ODISHA-MP	GYANARANJAN MOHAPATRA, A.S.C.
176	WA/1308/2022 3199/2022	STATE OF ODISHA-MP	GYANARANJAN MOHAPATRA, A.S.C.
177	WA/1308/2022 3200/2022	MANAS KUMAR JENA-MP	SAPAN KUMAR PAL
178	WA/1311/2022 13710/2022	SAROJ KUMAR SINHA-MP	SUBHRANSU BHUSAN MOHANTY
179	WP(C)/26031/2022 13711/2022	CHIEF GM, ODISHA CIRCLE, BSNL, BBSR-MP	PRAKASH RANJAN BARIK
180	WP(C)/23099/2022 13712/2022	HEMANT KUMAR JENA-MP	SUPRIYO RANJAN MAHAPATRA
181	WP(C)/25462/2022 13713/2022	M/S UTKAL BUILDER LTD., BBSR-MP	RUDRA PRASAD KAR
182	WP(C)/26037/2022 13714/2022	TRUPTIMAYEE PATEL-MP	GYANENDRA KUMAR TRIPATHY
183	WP(C)/26038/2022 13715/2022	M/S UTKAL BUILDER LTD., BBSR-MP	RUDRA PRASAD KAR
	WP(C)/26037/2022		

184	13716/2022 WP(C)/9682/2019	MANOJ KUMAR MOHARANA-MP	M/S.B.PANDA
185	13717/2022 WP(C)/22892/2022	MANAS RANJAN MOHANTY-MP	PRABODHA CHANDRA NAYAK
186	13718/2022 WP(C)/22892/2022	MANAS RANJAN MOHANTY-MP	PRABODHA CHANDRA NAYAK
187	13719/2022 WP(C)/20646/2022	M/S. NAGARJUNA ENGINEERING CONSTRUCTION, ANDHRA PRADESH	SHAKHINDE KUMAR DALAI
188	13720/2022 WP(C)/19218/2012	PRABODHA NANDA MAHAR-MP	
189	13721/2022 WP(C)/10333/2022	NIRMAL CHANDRA PANIGRAHI-MP	S.R.PANIGRAHI
190	13722/2022 WP(C)/18614/2015	MANMOHAN PATRA-MP	M/S.K.K.PARIDA
191	13723/2022 WP(C)/26058/2022	PARSURAM ROUT-MP	NIRAJ KUMAR SETHI
192	13724/2022 WP(C)/26057/2022	DELEEP KUMAR UTLA-MP	KAILASH CHANDRA KANUNGO
193	13725/2022 WP(C)/26063/2022	SANGRAM KESHARI SWAIN-MP	KAILASH CHANDRA KANUNGO
194	13726/2022 WP(C)/21627/2022	THE EXECUTIVE ENGINEER (ELECT.), KUAKHIA ELECTRICAL DIV., TPNODL, JAJPUR-MP	
195	13727/2022 WP(C)/22682/2022	BIPIN BIHARI BARIK-MP	SIDHARTH PRASAD DAS
196	13728/2022 WP(C)/21655/2020	SUSHANTA SHEKHAR DAS-MP	AMITAV DAS
197	13729/2022 WP(C)/4558/2021	MARDARAJ PRADHAN-MP	SIDHARTH PRASAD DAS
198	13730/2022 WP(C)/26071/2022	SAHARA MAHILA SANGATHAN, WSHG-MP	RASHMI KANTA ACHARYA
199	13731/2022 WP(C)/19742/2022	M/S ABC CONSTURCTIONS, BBSR-MP	S.S.RAO
200	13732/2022 WP(C)/26080/2022	PARBATI MOHANTY-MP	SANJAY KUMAR PATTANAİK
201	13733/2022 WP(C)/26084/2022	KISHORE CHANDRA SAHU-MP	SUVENDU KUMAR RAY
202	13734/2022 WP(C)/26087/2022	AMRUTA BIDYADHAR-MP	PRASANTA KUMAR SATAPATHY
203	13735/2022 WP(C)/26090/2022	JUNIOR ENGINEER CUM SECTION MANAGER, NESCO-MP	PRASANTA KUMAR TRIPATHY
204	13736/2022 WP(C)/26097/2022	RUSHIKULYA GRAMYA BANK, BOLANGIR-MP	RUDRA PRASAD KAR
205	13737/2022 WP(C)/35637/2021	MAMATA MOHAPATRA-MP	SURYA NARAYAN PATNAİK
206	13738/2022 WP(C)/26103/2022	NIRANJAN PRADHAN-MP	PRONOY MOHANTY
207	13739/2022 WP(C)/26104/2022	UCO BANK, SAMBALPUR-MP	SUBRAT MISHRA
208	13740/2022 WP(C)/26105/2022	PURNA CHANDRA DAS-MP	CHITTARANJAN PATTNAİK
209	13741/2022 WP(C)/26106/2022	BIKRAM KUMAR SAMANTARAY-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
210	13742/2022 WP(C)/26110/2022	SIBA PRASAD SAHOO-MP	PIYUSH KUMAR MISHRA
211	13743/2022 WP(C)/26113/2022	SUBASH CHANDRA SATPATHY-MP	APARESH BHOI
212	13744/2022 WP(C)/23205/2022	NAMITA DASH-MP	SHASHI BHUSAN JENA
213	13745/2022 WP(C)/26115/2022	ANIL KUMAR @ ANIL KUMAR MOURYA-MP	KAILASH CHANDRA KAR
214	13746/2022 WP(C)/26114/2022	SAMARENDRA SRICHANDAN-MP	ASHOK PATTANAİK
215	13747/2022	SANJAY KUMAR DEO-MP	NIRANJAN LENKA

216	WP(C)/26117/2022 13748/2022	T.P. NORTHERN ODISHA DISTRIBUTION LTD.-MP	PRAKASH KUMAR MOHANTY
217	WP(C)/26124/2022 13750/2022	AKHANDAL BEHERA-MP	SK. ZAFARULLA
218	WP(C)/26125/2022 13751/2022	PHULAMATI SAHU-MP	SANJUKTA BALA DAS
219	WP(C)/12832/2022 13752/2022	LALIT KUMAR BISWAL-MP	JAGABANDHU SAHU
220	WP(C)/26127/2022 13753/2022	PITABASHA ACHARYA-MP	SUNIL MISHRA
221	WP(C)/24715/2022 13754/2022	A.DARA KUMAR-MP	
222	WP(C)/9889/2013 13755/2022	RUDRA PRASAD BARIK-MP	AMIT PRASAD BOSE
223	WP(C)/26132/2022 13756/2022	UDAYANATH MALLIK-MP	PRADEEP KUMAR DASH
224	WP(C)/28634/2013 13757/2022	SIBARSAN KALTA-MP	AMIT PRASAD BOSE
225	WP(C)/26135/2022 13758/2022	ASHOK KUMAR MAHAKUR @ KALTA @ ASHOK MAHAKUR-MP	AMIT PRASAD BOSE
226	WP(C)/26136/2022 13759/2022	BASANT KUMAR BEHERA-MP	ABHIRAM SWAIN
227	WP(C)/26139/2022 13760/2022	M/S THE KCP LTD.-MP	KANANBALA ROY CHOUDHURY
228	WP(C)/26119/2022 13761/2022	MEENA NAIK-MP	SAMEER KUMAR DAS
229	WP(C)/26142/2022 13762/2022	HIMANSHU KUMAR SAHU-MP	CHITRASEN PARIDA
230	WP(C)/26145/2022 13763/2022	SUDHANSHU KUMAR SAHU-MP	CHITRASEN PARIDA
231	WP(C)/26146/2022 13764/2022	MIHIR KUMAR GARABADU-MP	ASHOK KUMAR MOHAPATRA 1
232	WP(C)/26147/2022 13765/2022	DANISH AKHTAR-MP	PRADEEP KUMAR KHUNTIA
233	WP(C)/26149/2022 13766/2022	SANTOSH KUMAR MOHAPATRA-MP	SAROJ KUMAR PADHI
234	WP(C)/26150/2022 13767/2022	GOBARDHAN SAMANTSINGHAR-MP	SNEHASISH BEHERA
235	WP(C)/12747/2022 13768/2022	SATRUGHANA SAHOO-MP	SASHIBHUSAN DAS
236	WP(C)/26153/2022 13769/2022	BIJAYA PATRA-MP	LAXMI KANTA MOHANTY
237	WP(C)/26156/2022 13770/2022	RASHMITA KARAN-MP	BISWAJIT PASAYAT
238	WP(C)/26158/2022 13771/2022	ATULYA BIHARI MOHANTY-MP	PARTHASARATHEE PATTANAYAK
239	WP(C)/26160/2022 13772/2022	PREMALATA BAL-MP	BIBEKANANDA BAIKAKH
240	WP(C)/20862/2022 13773/2022	M/S. SAI LOGISTICS-MP	UPASANA BAL
241	WP(C)/26164/2022 13774/2022	BAISHNAB CHARAN JENA-MP	M/S.SHASHI BHUSAN JENA
242	WP(C)/4507/2018 13775/2022	SIBANI SAHU-MP	
243	WP(C)/24324/2022 13776/2022	UNION OF INDIA-MP	SUDHIR KUMAR PATRA, S.C.(I.A. AND A.D.)
	WP(C)/26154/2022		